

The order passed by Hon'ble Mr. Justice Dinesh Kumar Singh, JAD-I and Hon'ble Mr. Justice Hemant Kr. Srivastava, JAD-II, on the mentioning slips filed by Ld. Counsels through [ementioning.phcbih@gov.in](mailto:ementioning.phcbih@gov.in)

**Mentioning matters regarding fresh cases: 31.08.2020**

Sl.No.	Name of Adv./ Ph.No.	Name of Party	Nature of Case	Reasons for Mentioning	Remarks
1.	Saroj Kr. 9334281109	Ajay Paswan	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e-portal <a href="http://efiling.ecourts.gov.in">efiling.ecourts.gov.in</a>
2.	Saroj Kr. 9334281109	Akodha PACS through Chairman, Manoj Kr Singh	CWJC	Payment of pending amount	To be Filed through e-portal <a href="http://efiling.ecourts.gov.in">efiling.ecourts.gov.in</a>
3.	Karandeep Kr. 9472263625	Niranjan Kr	Cr. Misc	Modification application	To be Filed through e-portal <a href="http://efiling.ecourts.gov.in">efiling.ecourts.gov.in</a>
4.	Karandeep Kr. 9472263625	Satyam Kr	Cr. Misc (R. Bail)	In custody	To be Filed through e-portal <a href="http://efiling.ecourts.gov.in">efiling.ecourts.gov.in</a>
5.	Ravindra Kr. Singh 7844062840	Satyendra Tiwari	CWJC	Pension matter	To be Filed through e-portal <a href="http://efiling.ecourts.gov.in">efiling.ecourts.gov.in</a>
6.	Ravindra Kr. Singh 7844062840	Ajay Kr. Sinha	CWJC	For retiral benefits to the petitioner	To be Filed through e-portal <a href="http://efiling.ecourts.gov.in">efiling.ecourts.gov.in</a>
7.	Ram Binod Singh 9955411320	Vijay Kr.	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e-portal <a href="http://efiling.ecourts.gov.in">efiling.ecourts.gov.in</a>

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8.	Ram Binod Singh 9955411320	Prabhawati Kumari	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e-portal efilng.eco urts.gov.in
9.	Ram Binod Singh 9955411320	Basant Kr.	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e-portal efilng.eco urts.gov.in
10.	Ram Binod Singh 9955411320	Raj Kr. Gupta	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e-portal efilng.eco urts.gov.in
11.	Ram Binod Singh 9955411320	Baby Kumari	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e-portal efilng.eco urts.gov.in
12.	Binod Kr. 9431072069	Varun Mandal	Cr. App (SJ) SC/ST Act (A. Bail)	Apprehension of arrest	To be Filed through e-portal efilng.eco urts.gov.in
13.	Binod Kr. 9431072069	Bhola Kr	Cr. Misc (R. Bail)	In custody	To be Filed through e-portal efilng.eco urts.gov.in
14.	Binod Kr. 9431072069	Pankaj Bharti	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e-portal efilng.eco urts.gov.in
15.	Binod Kr. 9431072069	Kishan Kr	Cr. Misc (R. Bail)	In custody	To be Filed through e-portal efilng.eco urts.gov.in
16.	Md.	Md. Mosarrat	Cr. Appeal	Apprehension of	To be

	Nazmul Hodda 9431495219		(SJ) SC/ST Act (A. Bail)	arrest	Filed through e- portal efiling.eco urts.gov.in
17.	Md. Nazmul Hodda 9431495219	Md. Tabrej	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
18.	Prashant Kr 9582941399	Brijesh Kr. Pandey	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
19.	Prashant Kr 9582941399	Kumari Rina	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
20.	Ashok Kr. Garg 9473244221	Sunil Kr Sah	Cr. Misc (R. Bail)	In custody	To be Filed through e- portal efiling.eco urts.gov.in
21.	Ashok Kr. Garg 9473244221	Md. Kamaal	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
22.	Ashok Kr. Garg 9473244221	Ashok Pandey	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
23.	Malay Kr. Choudhary 9934445810	Nitesh Kr	Cr. Misc (R Bail)	In custody	To be Filed through e- portal efiling.eco urts.gov.in
24.	Raj Kr. Sinha 9835290203	Ajit Kr	Cr. Misc (R Bail)	In custody	To be Filed through e-

					portal efiling.eco urts.gov.in
25.	Surendra Kr. Singh 9304303356	Santosh Kr Verma	CWJC	Urgency for admit card error correction	To be Filed through e- portal efiling.eco urts.gov.in
26.	Bijay Prakash Singh 9934804995	Sumant Mishra	Cr Misc (A. Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
27.	Vipin Kr 9431878581	Raushan Kr	CWJC	Petitioner's portal ID of stock license has been blocked on 15 <sup>th</sup> July,2020	To be Filed through e- portal efiling.eco urts.gov.in
28.	Pramod Rajpati 9431021093	Bachchi Devi	CWJC	For new filing, Mutation Act	To be Filed through e- portal efiling.eco urts.gov.in
29.	Ravi Nandan 9304040754	Suman Singh	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
30.	Jay Prakash Singh 9572297299	Munna Kr	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
31.	Ranjit Kr Thakur 9430800064	Ranjay Kr	Cr. Misc (R Bail)	In custody	To be Filed through e- portal efiling.eco urts.gov.in
32.	Md. Ataul Habul 9835082113	Md. Nasim Ansari	Cr. Misc (R Bail)	In custody	To be Filed through e- portal efiling.eco

					urts.gov.in
33.	Arun Kr. 9431038797	Sahil Bharti	Cr. Misc	Quashing for cognizance order	To be Filed through e- portal efiling.eco urts.gov.in
34.	Asif Kalim 9709517281	Md. Jamal	Cr. Misc (R. Bail)	In custody	To be Filed through e- portal efiling.eco urts.gov.in
35.	Sanjay Kr Jha 9162654684	Chandan Kr	Cr. Misc (R. Bail)	In custody	To be Filed through e- portal efiling.eco urts.gov.in
36.	Ranjeet Kr 9234945387	Anand Consultant	LPA	Termination of agreement	To be Filed through e- portal efiling.eco urts.gov.in
37.	Yugal Kishore 8271867733	Ram Kr Singh	CWJC	Misappropriation of Govt funds under Nal Jal Yojana	To be Filed through e- portal efiling.eco urts.gov.in
38.	Bijay Prakash Singh 9934804995	Pintu Singh	Cr. Misc (A. Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
39.	Bijay Prakash Singh 9934804995	Reyajuddin Mian	Cr. App 1799 of 2019 (SJ)	For IA	To be Filed through e- portal efiling.eco urts.gov.in
40.	Mohit Agarwal 7488260077	Ranju Devi	Cr. Misc	Habeas Corpus	To be Filed through e- portal efiling.eco urts.gov.in
41.	Binod	Subodh Rai	Cr. Misc (A.	Apprehension of	To be

	Kumar 9431072069		Bail)	arrest	Filed through e- portal efiling.eco urts.gov.in
42.	Surendra Kumar Singh 9304303356	Shiojee Chaurasiya	CWJC	Urgent permission allowed on 12.6.2020 after e-filing on 9.7.2020	To be Filed through e- portal efiling.eco urts.gov.in
43.	Sanjeev Kr. Mishra 9835068340	Not given	CWJC	Appointment matter	To be Filed through e- portal efiling.eco urts.gov.in
44.	Kundan Kr. Ojha 7857084649	Braj Bihari	CWJC	Contract matter	To be Filed through e- portal efiling.eco urts.gov.in
45.	Binod Kr 9431072069	Rahul Kr Yadav	Cr. Misc (R. Bail)	In custody	To be Filed through e- portal efiling.eco urts.gov.in
46.	Abhinav Srivastava 9234875442	Md. Mustakim	CWJC	Service matter	To be Filed through e- portal efiling.eco urts.gov.in
47.	Sandeep Kr. 9431020140	Larsen & Toubro Ltd.	CWJC	Tender matter	To be Filed through e- portal efiling.eco urts.gov.in
48.	Sharda Nand Mishra 94304509 15	Bijali Singh and Anr.	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
49.	Sharda Nand Mishra	Moti Lal Sah @ Moti Sah and Ors.	Cr. Misc. (R.Bail)	In custody since 30.01.2019	To be Filed through e-

	94304509 15				portal efiling.eco urts.gov.in
50.	Sharda Nand Mishra 94304509 15	Arun	Cr. Misc. (R.Bail)	In custody since 21.12.2019	To be Filed through e- portal efiling.eco urts.gov.in
51.	Sharda Nand Mishra 94304509 15	Pradip Sah	Cr. Misc. (R.Bail)	In custody since 26.09.2020	To be Filed through e- portal efiling.eco urts.gov.in
52.	Sharda Nand Mishra 94304509 15	Md. Mokin and Anr.	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
53.	Sharda Nand Mishra 94304509 15	Md. Saddam	Cr. Misc. (R.Bail)	In custody since 05.05.2020	To be Filed through e- portal efiling.eco urts.gov.in
54.	Sharda Nand Mishra 94304509 15	Md. Jauwad Alam	CWJC	For issuance of writ in nature of certiorari for quashing notification bearing Memo No. 3, 186 dt. 27.06.2020 issued under signature of Special Secretary, Revenue and Land Reform Dept., Govt. of Bihar	To be Filed through e- portal efiling.eco urts.gov.in
55.	Choudhar y Shyam Nanda 98352506 56	Bilat Rai @ BilhtDas	Cr. Misc (R.Bail)	In custody	To be Filed through e- portal efiling.eco urts.gov.in
56.	Choudhar y Shyam	Raja Kumar Mahto	Cr. Misc (A.Bail)	Apprehension of arrest	To be Filed

	Nanda 98352506 56				through e-portal efiling.eco urts.gov.in
57.	Akashdeep 80515020 18	Mayank Asmit	CWJC	Petitioner seeks permission to file writ petition for direction to Respondent No. 2 either to order for revaluation as required under the Statute or to dispose off the representation of petitioner.	To be Filed through e-portal efiling.eco urts.gov.in
58.	Suneil Kr. Thakur 85441000 64	Saryug Sahni @ Sarjug Sahni and Ors.	Cr. Misc. (A.Bail) (SC/ST Act)	Apprehension of arrest	To be Filed through e-portal efiling.eco urts.gov.in
59.	Ram Kriday Prasad 93040015 16	Sunil Kr.	CWJC	Petitioner dismissed from service on 15.09.2019	To be Filed through e-portal efiling.eco urts.gov.in
60.	Ram Hriday Prasad 93040015 16	Ashish Kr. And Ors.	MJC	Contempt matter relating to transfer of petitioners, order dt. 22.01.2020 of Hon'ble Court to consider the claim of petitioners not complied	To be Filed through e-portal efiling.eco urts.gov.in
61.	Rajesh Kr. Sharma 99316099 65	Ajit Kr. Yadav	CWJC	The District Education Officer without jurisdiction appointed a very junior teacher in comparison to the petitioner as In charge	To be Filed through e-portal efiling.eco urts.gov.in

				Headmaster of the said school	
62.	Brisketu Sharan Pandey 9430887359	Anirudh Anand Gupta @ Anirudh Gupta	Cr. Misc. (A.Bail)	For Modification	To be Filed through e-portal efilng.eco urts.gov.in
63.	Ranjan Kr. Dubey 9431496785	Arvind Goswami	Cr. Misc. (R.Bail)	In custody since 13.07.2020, petitioner's health is deteriorating in jail	To be Filed through e-portal efilng.eco urts.gov.in
64.	Sushil Kr. Jha 6202227351	Abhay Jayswal @ Abhay Jaiswal	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal efilng.eco urts.gov.in
65.	Ranjan Kr. Dubey 9431496785	Bindalal Gupta	Cr. Misc. (R.Bail)	In custody since 14.04.2019, petitioner is only male member in his family who is behind the bar and his family is suffering from financial crisis	To be Filed through e-portal efilng.eco urts.gov.in
66.	Harish Chandra Patel 9334820099	Ravinath Singh	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal efilng.eco urts.gov.in
67.	Harish Chandra Patel 9334820099	Anant Sahani	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal efilng.eco urts.gov.in
68.	Harish Chandra Patel 9334820099	Md. Saheb	Cr.App. (SJ) (R.Bail)	Appellant has been convicted since seven years, since 26.12.2014	To be Filed through e-portal efilng.eco urts.gov.in

69.	Harish Chandra Patel 9334820099	Avinash Kr.	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal efiling.ecourts.gov.in
70.	Harish Chandra Patel 9334820099	Zulfeq @ Zulef Alam and ors.	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal efiling.ecourts.gov.in
71.	Harish Chandra Patel 9334820099	Md. Abeda and Anr.	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal efiling.ecourts.gov.in
72.	Harish Chandra Patel 9334820099	Md. Ahmad @ Admad Hussain	Cr. Misc. (R.Bail)	In custody since 19.04.2020	To be Filed through e-portal efiling.ecourts.gov.in
73.	Harish Chandra Patel 9334820099	Saukat	Cr. Misc. (R.Bail)	In custody since 19.04.2020	To be Filed through e-portal efiling.ecourts.gov.in
74.	Rajeev Ranjan 9631693394	Md. Sharik	Cr. Misc. (R.Bail)	In custody	To be Filed through e-portal efiling.ecourts.gov.in
75.	Rajesh Kr. Pathak 9431075369	Gulzar Alam	Cr. Misc. (R.Bail) (SC/ST Act)	In custody	To be Filed through e-portal efiling.ecourts.gov.in
76.	Rajesh Kr. Pathak 9431075369	Pankaj Yadav	Cr. Misc. (R.Bail)	In custody	To be Filed through e-portal efiling.ecourts.gov.in
77.	Mritunjay Kr. Mishra	Shiv Shankar Sahni	Cr. Misc. (R.Bail)	In custody since	To be Filed

	88097223 38			29.02.2020	through e-portal efiling.eco urts.gov.in
78.	Vaidehi Raman Prasad Singh 92343600 54	Vinod Mandal @ Binod Mandal and Anr.	Cr. Misc. (R.Bail)	In custody since 29.02.2020 and 01.05.2020	To be Filed through e-portal efiling.eco urts.gov.in
79.	Vaidehi Raman Prasad Singh 92343600 54	Sujeet Kr.	Cr. Misc. (R.Bail)	In custody since 05.02.2020	To be Filed through e-portal efiling.eco urts.gov.in
80.	Ashok Kr. Sinha 94729406 25	Faudari Chauhan and Anr.	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal efiling.eco urts.gov.in
81.	Umeshana nd Pandit 94724598 17	Sanjay Singh	Cr. Misc. (R.Bail)	In custody since 30.07.2020	To be Filed through e-portal efiling.eco urts.gov.in
82.	Rajesh Kr. 98350521 03	Dileep Kr.	CWJC	Release of vehicle	To be Filed through e-portal efiling.eco urts.gov.in
83.	Mr. Syed Firoz Raza 91231824 69	Md. Quamer Alam and Ors.	CWJC	Petitioners have been removed without notice from the service of block teachers	To be Filed through e-portal efiling.eco urts.gov.in
84.	Ankit Kr. 82523582 22	Arun Kr. Paswan	Cr. Misc. (R.Bail)	In custody since 29.01.2020	To be Filed through e-portal efiling.eco urts.gov.in
85.	Ankit Kr. 82523582 22	Ravi Kr. Singh	Cr. Misc. (R.Bail)	In custody since 27.02.2020	To be Filed through e-

					portal efiling.eco urts.gov.in
86.	Sachchidanand Choudhary 8340222900	Santu Singh @ Praful Chandra Rai	Cr. Misc. (R.Bail)	In custody since 10.08.2020	To be Filed through e-portal efiling.eco urts.gov.in
87.	Chandra Shekhar Anand 9304656285	Jyotish Kr.	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal efiling.eco urts.gov.in
88.	Radha Mohan Singh 9472244412	Kamal Yadav and Ors.	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal efiling.eco urts.gov.in
89.	Nilanjan Chatterjee 9708091488	Krishan Mohan Prasad Singh and Anr.	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal efiling.eco urts.gov.in
90.	Chandra Shekhar Anand 9304656285	Md. Salim and Anr.	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal efiling.eco urts.gov.in
91.	Alok Kr. Alok 9334149971	Dharmendra Kr. Rai	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal efiling.eco urts.gov.in
92.	Alok Kr. Alok 9334149971	Anil Kr.	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal efiling.eco urts.gov.in
93.	Alok Kr. Alok 9334149971	Kundan Kr. And Ors.	Cr. Misc. (R.Bail)	In custody since 13.05.2020	To be Filed through e-portal efiling.eco

					urts.gov.in
94.	Alok Kr. Alok 93341499 71	Mukesh Kr.	Cr. Misc. (R.Bail)	In custody since 01.07.2019	To be Filed through e- portal efiling.eco urts.gov.in
95.	Krishna Mohan Mishra 98352052 77	Shyamanand Jha	I.A. in CWJC	Permission for filing writ petition and I.A., petitioner retired on 30.06.2018 but have not received retirement benefit except Provident Fund	To be Filed through e- portal efiling.eco urts.gov.in
96.	Amit Anand 97984449 51	Deepak Malakar	I.A. in Cr. App. No. 832/2019	I.A. For Bail	To be Filed through e- portal efiling.eco urts.gov.in
97.	Hemant Kr. 93344220 85	Lalan Prasad	Cr. Misc. (R.Bail)	In custody since 10.06.2020, petitioner is only earning member of the family and his wife is seriously ill	To be Filed through e- portal efiling.eco urts.gov.in
98.	Bijendra Kr. Singh 98350724 71	Md. Aftab Alam and ors.	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
99.	Ajay Kr. Jha 92348777 68	Kundan Kr.	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
100.	Ajay Kr. Jha 92348777 68	Manjay Sahani	Cr. Misc. (R.Bail)	In custody since 23.01.2020	To be Filed through e- portal efiling.eco urts.gov.in

101.	Ashutosh Singh 9835073174	Aditya Kr.	CWJC	Release of Vehicle	To be Filed through e-portal efiling.eco urts.gov.in
102.	Ashutosh Singh 9835073174	Smt. Rama Prasad	CWJC	Respondent authorities are erecting the electric transmission tower in the only land of the petitioner without any prior consent, payment of compensation, notification of map/plan	To be Filed through e-portal efiling.eco urts.gov.in
103.	Ashutosh Singh 9835073174	Sri Pramjit Singh Proprietor M/s S.K.P. Services Centre, Patna-1	CWJC	Matter relates to payment of petitioner which is not being made by the Secretary Bihar School Examination Board, Patna	To be Filed through e-portal efiling.eco urts.gov.in
104.	Ajit Kr. 9430249314	Muneshwar Nath Prasad	CWJC	Encroachment matter	To be Filed through e-portal efiling.eco urts.gov.in
105.	Manish Chandra Gandhi 9852475451	Somesh Kumar	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal efiling.eco urts.gov.in
106.	Satya Prakash 8986125185	Parshuram Choudhary @ Tilleshwar Choudhary	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal efiling.eco urts.gov.in
107.	Satya Prakash 8986125185	Budh Ram	Cr. App. (S.J) (R.Bail)	In custody	To be Filed through e-portal

					efiling.eco urts.gov.in
108.	Satya Prakash 89861251 85	Vijay Kr.	CWJC	Release of vehicle	To be Filed through e- portal efiling.eco urts.gov.in
109.	Satya Prakash 89861251 85	Gurwinder Singh	CWJC	Release of vehicle	To be Filed through e- portal efiling.eco urts.gov.in
110.	Satya Prakash 89861251 85	Kalyug Singh, Rahesh Kr., Sikandar Kr. @ Rajeev Kr.	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
111.	Chandra Shekhar Anand 93046562 85	Om Prakash @ Chuttu Singh	Cr. Misc. (R.Bail)	In custody since 30.11.2018	To be Filed through e- portal efiling.eco urts.gov.in
112.	Rajesh Kr. 98350521 03	Prakash Mahto	Cr. Misc. (R.Bail)	In custody since 09.10.2020	To be Filed through e- portal efiling.eco urts.gov.in
113.	Rajesh Kr. Sharma 99316099 65	Rabindra Kunwar	CWJC	Present case is fully covered and supported by the law laid down by this Hon'ble Court vide judgement dt. 14.11.2017 passed in CWJC No. 12472/2016	To be Filed through e- portal efiling.eco urts.gov.in
114.	Chandra Shekhar Anand 93046562 85	Raju Rai	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
115.	Pushpendr	Sushila Devi	I.A. in Cr.	Appellant is a	To be

	a Kr. Singh 79039090 29		App. 429/2017	lady and also she is old lady suffering from illness	Filed through e- portal efiling.eco urts.gov.in
116.	Ravindra Kr. 62018987 71	Umesh Prasad	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
117.	Prashant Kr. 95829413 99	Lakshmi Devi and Ors.	I.A. In S.A. No. 489/2019	I.A. for stay of construction	To be Filed through e- portal efiling.eco urts.gov.in
118.	Chandra Shekhar Anand 93046562 85	Vishal Raj	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
119.	Kanchan Kumari 91101331 08	Raj Kishor Raj	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
120.	Kanchan Kumari 91101331 08	Dharamveer Mandal	Cr. Misc. (A.Bail)	Apprehension of arrest, petitioner is jobless and ill	To be Filed through e- portal efiling.eco urts.gov.in
121.	Kanchan Kumari 91101331 08	Manjit Rai @ Manjit Kr.	Cr. Misc. (R.Bail)	In custody since last 11 months	To be Filed through e- portal efiling.eco urts.gov.in
122.	Kanchan Kumari 91101331 08	Kaushal Kr.	Cr. Misc. (A.Bail)	Apprehension of arrest, petitioner is a student	To be Filed through e- portal efiling.eco urts.gov.in
123.	Suneil Kr. Thakur 85441000	Bashishtha Ray	Cr. Misc. (R.Bail)	In custody	To be Filed through e-

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124.	Suneil Kr. Thakur 85441000 64	Dharmendra Sahni @ Dharmendra Kr. Sahni	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
125.	Ashok Kr. 95258726 32	Amitr Kr. @ Lola	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
126.	Ashok Kr. 95258726 32	Baidyanath Rai @Baidyanath Kr. Rai	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
127.	Ashok Kr. 95258726 32	Babita Devi and Ors.	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco urts.gov.in
128.	Ashok Kr. 95258726 32	Varun Kr.	Cr. Misc. (R.Bail)	In custody since 11.07.2020	To be Filed through e- portal efiling.eco urts.gov.in
129.	Ashok Kr. 95258726 32	Vikash Kr. @ Vikash Pandit	Cr. Misc. (R.Bail)	In custody	To be Filed through e- portal efiling.eco urts.gov.in
130.	Arjun Prasad 91220900 38	Kamlsh Kr.	Cr. Misc. (R.Bail)	In custody	To be Filed through e- portal efiling.eco urts.gov.in
131.	Arjun Prasad 91220900 38	Munna Ram	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e- portal efiling.eco

					urts.gov.in
132.	Arjun Prasad 9122090038	Aryan Kr. @ Murlidhar	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal efilng.eco urts.gov.in
133.	Shekhar Kr. Singh 9939608952	Ashish Kr. @ Mantu	Cr. Misc. (R.Bail)	In custody	To be Filed through e-portal efilng.eco urts.gov.in
134.	Shekhar Kr. Singh 9939608952	Manoj Yadav and Ors.	Cr. Misc. (R.Bail)	In custody	To be Filed through e-portal efilng.eco urts.gov.in
135.	Naresh Chandra Verma 9835242261	Vikas Kr. @ Vicky	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal efilng.eco urts.gov.in
136.	Sharda Nand Mishra 9430450915	Ashok Kr. Singh	CWJC	Filed for issuance of writ nature of Mandamus for direction to respondents to consider the case of petitioner for construction Panchayat Sarkar Bhawan	To be Filed through e-portal efilng.eco urts.gov.in
137.	Rajeev Ranjan - II 9631693394	Dileep Kumar	Cr. Misc	Modification	To be Filed through e-portal efilng.eco urts.gov.in
138.	Pramod Kumar Verma. 9835427885.	Arbind Sahni.	To file Criminal Misc.	That the petitioner is apprehending is arrest at the hand of police.	To be Filed through e-portal efilng.eco urts.gov.in
139.	Pramod	<u>Bikram</u>	To file	That the	To be

	Kumar Verma. 9835427885.	<u>Sahni.</u>	Criminal Misc.	petitioner is apprehending is arrest at the hand of police.	Filed through e-portal efilng.eco urts.gov.in
140.	Mr. Pramod Kumar Verma. 9835427885.	Mr. Saryu Yadav.	To file Criminal Misc.	That the petitioner is apprehending is arrest at the hand of police	To be Filed through e-portal efilng.eco urts.gov.in
141.	Mr. Ram Binod Singh. 9955411320.	Mr. Sunil Rai.	To file Criminal Misc. (R.Bail).	The petitioner is in judicial custody since 23.06.2020.	To be Filed through e-portal efilng.eco urts.gov.in
142.	Mr. Ram Binod Singh. 9955411320.	<u>Mr. Pintu Singh.</u>	To file Criminal Misc. (A.Bail).	The petitioner has made an accuse in Mashrakh P.S. case no. 390/2020, registered U/s 30, 30(a), 38 and 41 of Bihar Prohibition and Excise Act.	To be Filed through e-portal efilng.eco urts.gov.in
143.	Mr. Ram Binod Singh. 9955411320.	Mr. Sanjay Singh.	To file Criminal Misc. (R.Bail).	The petitioner has made an accused in Garkha P.S. Case no. 237 of 2020.	To be Filed through e-portal efilng.eco urts.gov.in
144.	Mr. Viveka Nand Singh. 9835421373.	Mr. Dhananjay Kumar @ Dhanannjay Kumar.	To file Criminal Misc. (R.Bail).	Petitioner is in custody since 17.02.2020.	To be Filed through e-portal efilng.eco urts.gov.in
145.	Smt. Rita Kumar. 8783272061.	Smt. Ruchi Kumari.	To file Criminal Appeal.	Petitioner is apprehension is arrest.	To be Filed through e-portal efilng.eco urts.gov.in

146.	Mr. Binay Kumar. 9931202486.	Mr. Tapes h Manjhi.	To file Criminal Misc. (R.Bail).	Petitioner is in custody since 08.01.2020.	To be Filed through e-portal efil ing.eco urts.gov.in
147.	Mr. Pramod Kumar Verma. 9835427885.	Mr. Birendra Yadav @ Ranjit @ Ranjeet Kumar Yadav.	To file Criminal Misc. (A.Bail).	Petitioner is in custody since 12.09.2017.	To be Filed through e-portal efil ing.eco urts.gov.in
148.	Mr. Binay Kumar. 9931202486	Babujan Ansari.	To file Criminal Misc. (R.Bail).	Petitioner is in custody since 25.01.2020.	To be Filed through e-portal efil ing.eco urts.gov.in
149.	Mr. Vivekana nd Singh. 9835421373.	Sekh Mantoo.	To file Criminal Misc. (R.Bail).	Petitioner is in custody since 23.10.2019.	To be Filed through e-portal efil ing.eco urts.gov.in
150.	Mr. Binay Kumar. 9931202486.	Mr. Dipu Kumar.	To file Criminal Misc. (A.Bail).	Kind permission required to filing new case for A.Bail.	To be Filed through e-portal efil ing.eco urts.gov.in
151.	Mr. Mukesh Kumar Singh. 9835417862.	Mr. Manoj Singh.	To file Criminal Misc. (R.Bail).	Petitioner is in custody may permitted to file R.Bail.	To be Filed through e-portal efil ing.eco urts.gov.in
152.	Mr. Vivekana nd Singh. 9835421373.	Mr. Dhananjay Kumar @ Dhanannjay Kumar.	To file Criminal Misc. (R.Bail).	Petitioner is in custody since 29.02.2020.	To be Filed through e-portal efil ing.eco urts.gov.in
153.	Mr. Vivekana nd Singh. 9835421373.	Mr. Sonu Kumar.	To file Criminal Misc. (R.Bail).	Petitioner is in custody since 05.05.2020.	To be Filed through e-portal efil ing.eco urts.gov.in

154.	Mr. Karandee p Kumar. 9472263625.	Mr. Hazarilal Sah.	To file Criminal Misc. (R.Bail).	The aforesaid petitioner is in custody.	To be Filed through e-portal efilng.eco urts.gov.in
155.	Mr. Mukesh Kumar Singh. 9835417862.	Firoj @ Adil.	To file Criminal Misc. (A.Bail).	Petitioner has apprehension of arrest.	To be Filed through e-portal efilng.eco urts.gov.in
156.	Mr. Binay Kumar. 9931202486.	Imteyaj.	To file Criminal Misc. (R.Bail).	Petitioner is in custody since 02.09.2019.	To be Filed through e-portal efilng.eco urts.gov.in
157.	Mr. Binay Kumar. 9931202486.	Mr. Nitesh Sahni @ Satish Sahni.	To file Criminal Misc. (A.Bail).	Kind permission required to file new case for A.Bail.	To be Filed through e-portal efilng.eco urts.gov.in
158.	Mr. Vivekand Singh. 9835421373.	Mr. Brahma Ramani @ Brahmadeo Ramani.	To file Criminal Appeal (DB).	The limitation of filing of the appeal is going to expire on 25.08.2020.	To be Filed through e-portal efilng.eco urts.gov.in
159.	Mr. Binay Kumar. 9931202486.	Mr. Guddu Kumar.	To file Criminal Misc. (A.Bail)	Kind permission required to file new case for A.Bail.	To be Filed through e-portal efilng.eco urts.gov.in
160.	Mr. Rajeev Ranjan. 8969343087.	Mr. Vikas Kumar @ Vikas Ram and Vivek Ram..	To file Criminal Misc. (R.Bail).	Petitioners are in custody since 21.06.2020.	To be Filed through e-portal efilng.eco urts.gov.in
161.	Mr. Mukesh Kumar Singh. 9835417862.	Mr. Ram Karan Paswan.	To file Criminal Misc. (R.Bail).	Petitioner is in custody, may be permitted to file R.Bail.	To be Filed through e-portal efilng.eco urts.gov.in
162.	Mr.	Mr. Durgesh	To file	Apprehension	To be

	Mukesh Kumar Singh. 9835417862.	Kumar Singh.	Criminal Misc. (R.Bail).	is arrest may be permitted to file A.Bail.	Filed through e-portal efilng.eco urts.gov.in
163.	Md. Sahnawaz Ali. 9430496718.	Syed Iftesad Raja @ Monu.	To file Criminal Misc. (A.Bail).	Anticipatory bail, apprehension of arrest.	To be Filed through e-portal efilng.eco urts.gov.in
164.	Md. Sahnawaz Ali. 9430496718.	Mr. Chandan kumar.	To file Criminal Misc. (A.Bail).	Anticipatory bail, apprehension of arrest	To be Filed through e-portal efilng.eco urts.gov.in
165.	Mr. Karandee p Kumar. 9472263625.	Mr. Ram Nath Sah @ Ramasaray Sah.	To file Criminal Misc.	The petitioner is in custody.	To be Filed through e-portal efilng.eco urts.gov.in
166.	Nafisuzzo ha 9931880160	Prakash Giri	To file Criminal Misc. (R.Bail).	The petitioner is in custody.	To be Filed through e-portal efilng.eco urts.gov.in
167.	Shiva Shankar Sharma 9835019157	Rajesh Sah	To file Criminal Misc. (A.Bail).	Apprehension of his arrest	To be Filed through e-portal efilng.eco urts.gov.in
168.	Shiva Shankar Sharma 9835019157	Rupesh Saha @ Rupaish Sao	To file Criminal Misc. (A.Bail).	Apprehension of his arrest	To be Filed through e-portal efilng.eco urts.gov.in
169.	Pawan Kumar 9534364524	Rupesh Sah	To file Cr. App ( S.J )	Apprehension of his arrest	To be Filed through e-portal efilng.eco urts.gov.in
170.	Abhimanyu Sharma	Pappu Kumar	To file Criminal	Custody since 17.5.2019.	To be Filed

	98352866 31		Misc. (R.Bail).		through e-portal efiling.eco urts.gov.in
171.	Rakesh Bihari Singh 80834619 48	Mukesh @ Kalia	To file Criminal Misc. (A.Bail).	Apprehension of his arrest	To be Filed through e-portal efiling.eco urts.gov.in
172.	Pranav Kumar 94310451 64	Sadhushara n Singh & Sadan Singh	To file Criminal Misc. (R.Bail).	Custody since more than 4 months.	To be Filed through e-portal efiling.eco urts.gov.in
173.	Amresh Kumar Sinha 93081095 07	Ranjan Kumar Mohan	To file Criminal Misc.	Petitioner has no criminal antecedent. He has been falsely implicated in present case.	To be Filed through e-portal efiling.eco urts.gov.in
174.	Amresh Kumar Sinha 93081095 07	Deep Narain Singh	To file Criminal Misc. (A.Bail).	Apprehension of his arrest	To be Filed through e-portal efiling.eco urts.gov.in
175.	Amresh Kumar Sinha 93081095 07	Sonarik Yadav	To file Criminal Misc. (R.Bail).	Petitioner has no criminal antecedent. He has been falsely implicated in present case.	To be Filed through e-portal efiling.eco urts.gov.in
176.	Amresh Kumar Sinha 93081095 07	Rajesh Kumar & others	To file Criminal Misc. (R.Bail).	Petitioner has no criminal antecedent. He has been falsely implicated in present case. Petitioner is in custody since 26.6.2020	To be Filed through e-portal efiling.eco urts.gov.in
177.	Indra Deo	Dr. Ajit	To file	Permission To	To be Filed

	Prasad 93864420 93	Kumar Pathak	Civil Revision	file Civil Revision.	through e- portal efiling.eco urts.gov.in
178.	Pranav Kumar 94310451 64	Nagina Singh & others	To file Criminal Misc. (A.Bail).	Apprehension of his arrest	To be Filed through e- portal efiling.eco urts.gov.in
179.	Suniel Kumar 85441000 64	Md. Rajjak @ Md. Rajjak Miyan	To file Cr. Appl ( S.J ).	Grant of Regular bail to the appellant .	To be Filed through e- portal efiling.eco urts.gov.in
180.	Nafisuzzo ha 99318801 60	Mannu Dubey	To file Criminal Misc. (R.Bail).	The petitioner is in custody.	To be Filed through e- portal efiling.eco urts.gov.in
181.	Shiv Shankar Sharma 98350191 57	Bikram Yadav & another	To file Criminal Misc. (A.Bail).	Apprehension of his arrest	To be Filed through e- portal efiling.eco urts.gov.in
182.	Nafisuzzi ha 99318801 60	Md.Intekhab Alam @ Bittu	To file Criminal Misc. (R.Bail).	The petitioner is in custody.	To be Filed through e- portal efiling.eco urts.gov.in
183.	Ravi Kant Kumar 94708374 73	Ravindra Singh	To file Criminal Writ	Petitioner is freedom fighter.	To be Filed through e- portal efiling.eco urts.gov.in
184.	Mr. Birendra Kumar. 99347600 36	Mr. Mahakalesh war Rice Mill.	To file CWJC	This mentioning slip is being filed for extension of time.	To be Filed through e- portal efiling.eco urts.gov.in
185.	Mr. Birendra Kumar.	Madheshara Pacs Rice Mill.	To file CWJC	Present application is being filed for	To be Filed through e-

	99347600 36			extension of time.	portal efiling.eco urts.gov.in
186.	Amir Alam. 98352196 47.	Mr.Sanjiv Kumar Singh.	To file CWJC.	Not Clear	To be Filed through e- portal efiling.eco urts.gov.in
187.	Mr. Sanjeet Kumar. 94310177 82.	Sai Dev Charitable Trust.	To File CWJC.	That the petitioner institute has been granted recognition for imparting B.Pharma Course.	To be Filed through e- portal efiling.eco urts.gov.in
188.	Mr. Om Prakash Kumar. 94714175 78.	Mr. Shiv Kumar Ojha.	To file CWJC.	Petitioner is a driver in the Hon'ble Patna High Court and he has aggrieved by the letter issued by Registrar General , Patna High Court whereby the petitioner has been made to retired from service.	To be Filed through e- portal efiling.eco urts.gov.in
189.	Mr. Raju Giri. 94310780 45.	National Degree College, Purnia.	To file CWJC.	The college has been granted Recognition by the State Govt.	To be Filed through e- portal efiling.eco urts.gov.in
190.	Mr. Ravi Ranjan. 89692385 96.	Mr. Mahanth Ramesh Giri @ Ramesh Giri.	To file I.A. in CWJC.	Petitioner being mahanth of concerned math for illegal sate of a land which is not even part of math's property not only a proceeding .	To be Filed through e- portal efiling.eco urts.gov.in

191.	Mr. Ravi Ranjan . 8969238596.	Smt. Reena Devi.	To file CWJC.	Panchayat election matter.	To be Filed through e-portal efilng.eco urts.gov.in
192.	Mr.Alok 9835019097	Ujjwal Kumar	To file CWJC	Appointment matter.	To be Filed through e-portal efilng.eco urts.gov.in
193.	Vishal Vikram Rana 9470737947	Kanti Singh	CWJC	Electricity of the petitioner has been cut down without any justifiable reason.	To be Filed through e-portal efilng.eco urts.gov.in
194.	Vishal Vikram Rana 9470737947	Ahad Khan	CWJC (Excise Act)	Release of Vehicle	To be Filed through e-portal efilng.eco urts.gov.in

## Mentioning with regard to urgent hearing of R.Bail & A.Bail

Sl.No.	Name of Adv. With Ph.No.	Name of Party	Nature of Case	Reasons for Mentioning	Remarks
Remaining Slips of 28.08.2020					
1.	Bijay Prakash Singh 9934804995	Ranjan Kr. Yadav	Cr. Rev. 1567/2019(R. bail)	In custody since 13.09.2019, Juvenile.	Not considered for the present
2.	Vijay Anand 9431024148	Bipin Chowdhary	EC-BRHC99- 11252-2020	Bail matter.	Not considered for the present
3.	Vijay Anand 9431024148	Vikky Pandey	EC-BRHC99- 13584-2020	Bail matter.	Not considered for the present
4.	Arun Kr. Gupta 9431792821	Karan kr.	EC-BRHC99- 08194-2020	In custody..	Not considered for the present
5.	Ram Prawesh Kumar 9835897562	Subham Choudhary	EC BRHC99- 11026/2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
6.	Ram Prawesh Kumar 9835897562	Md. Sahabuddin	EC BRHC99- 09162/2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
7.	Ram Prawesh Kumar 9835897562	Pintu Kumar Yadav	EC BRHC99- 24516/2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
8.	Bachanjee Ojha 9934101175	Ajay Kumar Dubey	EC BRHC99- 07132/2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
9.	Bachanjee Ojha 9934101175	Nakul Rikiyasan @ Nakul Bhuiyan	EC BRHC99- 06038/2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
10.	Bachanjee Ojha 9934101175	Vijay Rai	Cr. Misc. No.6383/2020( A. Bail)	Apprehension of arrest.	Not considered for the present
11.	Bachanjee Ojha 9934101175	Golu Giri @ Prem Giri	EC BRHC99- 07211/2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
12.	Bachanjee Ojha 9934101175	Rintu Tiwari	EC BRHC99- 11037/2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
13.	Bachanjee Ojha	Rintu Mistri	EC BRHC99- 07138/2020	Apprehension of arrest.	Not considered

	9934101175		(A. Bail)		for the present
14.	Bachanjee Ojha 9934101175	Loli @ Ravish Jaiswal	EC BRHC99-11035/2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
15.	Bachanjee Ojha 9934101175	Raieesh Yadav	EC BRHC99-06731/2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
16.	Pravin Kumar 9835251458	Indra Kumar @ Indra Kumar Yadav	EC BRHC 99-09635/2020 (R. Bail)	In custody since 02.03.2020	Not considered for the present
17.	Ram Prawesh Kumar 9835897562	Kadir	Cr. Misc. No. 16358/2020 (R. Bail)	In custody since 24.07.2019	Not considered for the present
18.	Ram Prawesh Kumar 9835897562	Suraj Kumar	Token No.25004/2020 (R. Bail)	In custody since 14.11.2019	Not considered for the present
19.	Ram Prawesh Kumar 9835897562	Chhotu Rajak	Token No.24297/2020 (R. Bail)	In custody since 19.12.2019	Not considered for the present
20.	Ram Prawesh Kumar 9835897562	Julmi @ Lalan	Token No.25480/2020 (R. Bail)	In custody since 03.08.2019	Not considered for the present
21.	Ram Prawesh Kumar 9835897562	Salman	EC BRHC 99-06712/2020 (R. Bail)	In custody since 17.01.2020	Not considered for the present
22.	Ram Prawesh Kumar 9835897562	Sabir & Ors.	EC BRHC 99-09262/2020 (R. Bail)	In custody since 10.01.2020	Not considered for the present
23.	Shiv Prasad Supta 9801072115	Vishal Kumar	Token No.23822/2020 (R. Bail)	In custody since 8.4.2020	Not considered for the present
24.	Shiv Prasad Supta 9801072115	Santan Pandey	EC BRHC 99-07204/2020 (R. Bail)	In custody since 03.01.2020	Not considered for the present
25.	Jyoti Shankar 8987044695	Nitesh Manjhi	EC BRHC 99-13610/2020 (R. Bail)	In custody since 28.5.2019	Not considered for the present
26.	Pankaj Kumar Singh	Brijesh Singh @ Brajesh Kumar Singh	EC BRHC 99-13963/2020 (R. Bail)	In custody since 05.02.2020	Not considered for the present
27.	Sumit Shekhar Pandey 7701541062	Lakhwinder Singh, Sunny singh	EC BRHC 99-09247/2020 (R. Bail)	In custody since 08.03.2020	Not considered for the present

28.	Sameer Ranjan 9801483796	Anand Choudhary & Anr.	EC BRHC 99- 07971/2020 (R. Bail)	In custody since 31.01.2020	Not considered for the present
29.	Sanjiv Sharan 9234758084	Monu Kumar	EC BRHC 99- 12912/2020 (R. Bail)	In custody since 26.02.2020	Not considered for the present
30.	Balram Kapri 9431074084	Bullu Mandal @ Bullo Mandal	EC BRHC 99- 13269/2020 (R. Bail)	In custody since 01.02.2018	Not considered for the present
31.	Balram Kapri 9431074084	Pradip Rana & Anr.	EC BRHC 99- 06868/2020 (R. Bail)	In custody since 25.01.2020	Not considered for the present
32.	Rupesh Kumar 8809469340	Md. Piku @ Md. Pinku 2 Md. Pikku	EC BRHC 99- 10109/2020 (R. Bail)	In custody since 17.02.2020	Not considered for the present
33.	Sanjeet Kumar 9431017782	Vikash Kumar @ Gopi Kumar	EC BRHC 99- 13322/2020 (A. Bail) SC/ST	Apprehension of arrest.	Not considered for the present
34.	Sanjiv Sharan 9234758084	Banshidhar Jha	EC BRHC 99- 12198/2020 (R. Bail)	In custody since 14.11.2019	Not considered for the present
35.	Pankaj Kumar Singh	Brijesh Singh @ Brajesh Kumar Singh	EC BRHC 99- 13963/2020 (R. Bail)	In custody since 05.02.2020	Not considered for the present
36.	Abhishek Kumar 7004252128	Ravindra Kumar	EC BRHC99- 7345/2020 (R. Bail)	In custody since 28.02.2020	Not considered for the present
37.	Abhishek Kumar 7004252128	Ramashankar Ram	EC BRHC99- 10872/2020 (R. Bail)	In custody since 06.01.2020	Not considered for the present
38.	Abhishek Kumar 7004252128	Dhiraj Sahani @ Dhiraj Kumar	EC BRHC99- 11680/2020 (R. Bail)	In custody since 7.06.2020	Not considered for the present
39.	Abhishek Kumar 7004252128	Sangeeta Devi	EC BRHC99- 7736/2020 (A. Bail)	Apprehension of arrest	Not considered for the present
40.	Abhishek Kumar 7004252128	Rinku Devi & Anr.	EC BRHC99- 6305/2020 (A. Bail)	Apprehension of arrest	Not considered for the present
41.	Umesh Chandra Verma 6202543657	Chhotelal Rai @ Chhotelal Yadav & Ors.	EC BRHC99- 13665/2020 (A. Bail)	Apprehension of arrest	Not considered for the present
42.	Umesh	Yamuna Ram	EC BRHC99-	Apprehension	Not

	Chandra Verma 6202543657		13662/2020 (A. Bail)	of arrest	considered for the present
43.	Umesh Chandra Verma 6202543657	Dilip Kumar	EC BRHC99- 13658/2020 (A. Bail)	Apprehension of arrest	Not considered for the present
44.	Rajeev Ranjan 9709080263	Monu Mishra	EC BRHC99- 2023/2020 (R. Bail)	In custody since 27.02.2020	Not considered for the present
45.	Umesh Chandra Verma 6202543657	Manoj Sahani	EC BRHC99- 6306/2020 (A. Bail)	Apprehension of arrest	Not considered for the present
46.	Rajeev Ranjan 9709080263	Prince Tiwari	EC BRHC99- 12313/2020 (R. Bail)	In custody since 27.02.2020	Not considered for the present
47.	Rajeev Ranjan 9709080263	Himanshu Upadhayay	EC BRHC99- 11914/2020 (R. Bail)	In custody since 27.02.2020	Not considered for the present
48.	Rajeev Ranjan 9709080263	Jai Kishore Chaudhary & Ors.	Cr. Rev.509/2019 (R. Bail)	In custody since 16.02.2020	Not considered for the present
49.	Abhishek Kumar 7004252128	Banarasi Sah	EC BRHC99- 9794/2020 (R. Bail)	In custody since 06.3.2020	Not considered for the present
50.	Abhishek Kumar 7004252128	Ramchandra Pandit	EC BRHC99- 9703/2020 (R. Bail)	In custody since 31.05.2020	Not considered for the present
51.	Abhishek Kumar 7004252128	Pintu Ram	EC BRHC99- 11466/2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
52.	Abhishek Kumar 7004252128	Kundan Kumar @ Ankit Kumar @ Aniket Kumar	EC BRHC99- 11128/2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
53.	Satish Kumar Sinha 7903218185	Krishna Kumar	EC BRHC 99- 05226/2020 (R. Bail)	In custody	Not considered for the present
54.	Sanjiv Sharan 9234758084	Navin Prakash	Cr. Misc. No.13930/202 0 (R. Bail)	In custody	Not considered for the present
55.	Vinay Kumar Mishra 9835490350	Pankaj Kumar Upadhaya@ Pankaj Upadhayay @ Mannu	EC BRHC 99- 13252/2020 (R. Bail)	In custody since 20.04.2020	Not considered for the present

		Upadhaya			
56.	Vinay Kumar Mishra 9835490350	Rohit Kumar	EC BRHC 99-11279/2020 (R. Bail)	In custody since 14.04.2020	Not considered for the present
57.	Ramjiban Pd. Singh 9430013731 8340765372	Sanni Kumar & Anr.	Token No.25912/2020 (R. Bail)	In custody	Not considered for the present
58.	Satish Kumar Sinha 7903218185	Ajay @ Arjun Prasad	EC BRHC 99-05232/2020 (R. Bail)	In custody	Not considered for the present
59.	Sanjay Kumar Sinha 9835234076	Tekram	Token No. 23581/2020 (R. Bail)	In custody since 23.02.2020	Not considered for the present
60.	Ajay Kumar Jain 9135070412	Bikau Paswan	Token No. 28351/2020 (R. Bail)	In custody since 02.03.2020	Not considered for the present
61.	Devendra Kumar 9431094447	Indal Mahto & Ors.	Token No. 28351/2020 (R. Bail)	In custody	Not considered for the present
62.	Harish Kumar 9431879298	Ram Pravesh Jaisawal	EC BRHC 99-11374/2020 (R. Bail)	In custody	Not considered for the present
63.	Leelawati Kumari 9835274022	Chhotu Kumar	EC BRHC 99-13721/2020 (R. Bail)	In custody since 27.06.2020	Not considered for the present
64.	Arbind Kumar Singh 9955644838	Subhash Yadav	EC BRHC 99-13987/2020 (R. Bail)	In custody	Not considered for the present
65.	Abhishek Kumar 7004252128	Manoj Sahani	EC BRHC99-6306/2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
66.	Abhishek Kumar 7004252128	Santosh Kumar @ Santosh Mahto	EC BRHC99-6309/2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
67.	Bachanjee Ojha 9934101175	Kundan Kumar Pandey @ Tuntun Pandey	EC BRHC 99-10455/2020 (R. Bail)	In custody	Not considered for the present
68.	Sanjeev Kumar Mishra 9835068340	Pankaj Kumar Suman	EC BRHC 99-09494/2020 (R. Bail)	In custody	Not considered for the present
69.	Bachanjee Ojha 9934101175	Shivshankar Upadhayay	EC BRHC 99-10637/2020 (R. Bail)	In custody	Not considered for the present

70.	Bachanjee Ojha 9934101175	Sonu Singh	EC BRHC 99-09387/2020 (R. Bail)	In custody	Not considered for the present
71.	Bachanjee Ojha 9934101175	Sonu singh	EC BRHC 99-9390/2020 (R. Bail)	In custody	Not considered for the present
72.	Bachanjee Ojha 9934101175	Sonu Singh	EC BRHC 99-09385/2020 (R. Bail)	In custody	Not considered for the present
73.	Bachanjee Ojha 9934101175	Raja Yadav	EC BRHC 99-11644/2020 (R. Bail)	In custody	Not considered for the present
74.	Bachanjee Ojha 9934101175	Jalil Mansoori	EC BRHC 99-11036/2020 (R. Bail)	In custody	Not considered for the present
75.	Bachanjee Ojha 9934101175	Bipin Kumar	EC BRHC 99-10596/2020 (R. Bail)	In custody	Not considered for the present
76.	Arbind Kumar Singh 9955644838	Subhash Yadav	EC BRHC 99-13987/2020 (R. Bail)	In custody	Not considered for the present
77.	Ram Shankar Prasad 7250818181	Anand Kumar @ Anand Jaiswal	EC BRHC 99-12195/2020 (R. Bail)	In custody since 08.06.2020	Not considered for the present
78.	Bachanjee Ojha 9934101175	Akhilesh Rajvanshi	EC BRHC 99-06735/2020 (R. Bail)	In custody	Not considered for the present
79.	Bachanjee Ojha 9934101175	Umakant @ Umakant Kumar	Cr. Rev. No.53/2020 (R. Bail)	In custody since 26.12.2018	Not considered for the present
80.	Bachanjee Ojha 9934101175	Sanjeev Kumar	Cr. Misc. No. 70577/2019 (R. Bail)	In custody since 4.06.2019	Not considered for the present
81.	Bachanjee Ojha 9934101175	Vakil Singh	EC BRHC 99-10897/2020 (R. Bail)	In custody	Not considered for the present
82.	Bachanjee Ojha 9934101175	Vishnu Shankar Pandey & Ors.	EC BRHC 99-11174/2020 (R. Bail)	In custody	Not considered for the present
83.	Leelawati Kumari 9835274022	Ram Ranjan Prasad & Anr.	EC BRHC 99-14293/2020 (R. Bail)	In custody since 16.06.2020	Not considered for the present
84.	Anuj Kumar 9939993599	Manish Singh @ Manish	Cr. Misc. No.16698/202	Apprehension of arrest.	Not considered

		Kumar	0 (A. Bail)		for the present
85.	Balram Kapri, 9431074084	Shaligram Kapri @ Sallo Singh & Another	EC-BRHC99- 11418-2020 (R.bail)	In custody since 14.02.2020	Not considered for the present
86.	Bachan Jee Ojha, 9934101175	Ashish Kumar Singh @ Manu	EC-BRHC99- 08353/2020 (R.bail)	In custody	Not considered for the present
87.	Bachan Jee Ojha, 9934101175	Kamal Kumar	EC-BRHC99- 12412/2020 (A.bail)	Apprehension of arrest	Not considered for the present
88.	Bachan Jee Ojha, 9934101175	Anil Singh	EC-BRHC99- 11543/2020 (A.bail)	Apprehension of arrest	Not considered for the present
89.	Bachan Jee Ojha, 9934101175	Ramesh Yadav	EC-BRHC99- 10033/2020 (R.bail)	In custody	Not considered for the present
90.	Bachan Jee Ojha, 9934101175	Baban Yadav	EC-BRHC99- 11821/2020 (R.bail)	In custody	Not considered for the present
91.	Mithilesh Kr. Singh, 9835458854	Lakki Kumar Singh	Cr. Misc. No. 5782/2020 (A.bail)	Apprehension of arrest	Not considered for the present
92.	Navendu Kumar, 9431294555	Saffi Mohammad, Bilal Khan	EC-BRHC99- 08988-2020 (R.bail)	In custody since 04.02.2020	Not considered for the present
93.	Apurva Kumar, 9308555357	Pratiksha Kumari	Token No. 23368/2020 (R.bail)	In custody since 07.03.2020	Not considered for the present
94.	Braj Bhushan Poddar, 6205259220	Roshni Devi	EC-BRHC99- 04675-2020 (A.bail)	Apprehension of arrest	Not considered for the present
95.	Braj Bhushan Poddar, 6205259220	Dharfar Singh	EC-BRHC99- 04239-2020 (A.bail)	Apprehension of arrest	Not considered for the present
96.	Umesh Chandra Verma, 6202543657	Chandrakala Das @ Chandrakala Devi & Ors.	EC-BRHC99- 13744-2020 (A.bail)	Apprehension of arrest	Not considered for the present
97.	Devendra Kumar,	Sumit Kumar	Cr. Misc.- 82844/2019	In custody for more than one	Not considered

	9431094447/ 9931288907		(R.bail)	year	for the present
98.	Ram Pravesh Nath Tiwari, 9934345011	Md. Nasir @ Dabloo	Cr. App. (SJ)- 5679/2019 (R.bail)	In custody since 22.10.2019	Not considered for the present
99.	Pravin Kumar, 9835251458	Ranjan Azad	Token No. 24974/2020 (R.bail)	In custody since 05.06.2020	Not considered for the present
100.	Ranjan Kumar Dubey, 9431496785	Shailesh Kumar Sajan @ Shailesh Kumar Sajjan	Token No. 26943/2020 (R.bail)	In custody since 19.03.2020.	Not considered for the present
101.	Umesh Chandra Verma, 6202543657	Anita Devi & Ors.	EC-BRHC99- 13691-2020 (A.bail)	Apprehension of arrest	Not considered for the present
102.	Umesh Chandra Verma, 6202543657	Chandan Ram & Ors.	EC-BRHC99- 13715-2020 (A.bail)	Apprehension of arrest	Not considered for the present
103.	Umesh Chandra Verma, 6202543657	Prabhu Singh & Ors.	EC-BRHC99- 13726-2020 (A.bail)	Apprehension of arrest	Not considered for the present
104.	Umesh Chandra Verma, 6202543657	Pramod Pandey	EC-BRHC99- 13720-2020 (A.bail)	Apprehension of arrest	Not considered for the present
105.	Umesh Chandra Verma, 6202543657	Sushil Kumar	EC-BRHC99- 13720-2020 (A.bail)	Apprehension of arrest	Not considered for the present
106.	Ranjan Kumar Dubey, 9431496785	Sunil Bin	EC-BRHC99- 13593-2020 (A.bail)	Apprehension of arrest	Not considered for the present
107.	Ranjan Kumar Dubey, 9431496785	Nagendra Prasad	EC-BRHC99- 13604-2020 (A.bail)	Apprehension of arrest	Not considered for the present
108.	Usha Kumari Singh,	Devendra Rai	(R.bail)	In custody since	Not considered

	9835779168			10.06.2020	for the present
109.	Usha Kumari Singh, 9835779168	Vijay Rai	(R.bail)	In custody since 19.07.2020	Not considered for the present
110.	Pankaj Kumar Singh	Lalmuni Devi	EC-BRHC99-07678-2020 (R.bail)	In custody since 24.02.2020	Not considered for the present
111.	Anil Kumar, 9431456498	Munna Sah	EC-BRHC99-14332-2020 (R.bail)	In custody since 30.05.2020.	Not considered for the present
112.	Raja Ram Mishra, 9308851153	Vikash Kumar @ Vikash Kamti	EC-BRHC99-13657-2020 (A.bail)	Apprehension of arrest	Not considered for the present
113.	Surendra Kr. Singh, 9304303356	Shiojee Chaurasiya	R. bail	In custody	Not considered for the present
114.	Priyesh Kumar, 9471078617	Indrajeet Kumar	EC-BRHC99-13125-2020 (A.bail)	Apprehension of arrest	Not considered for the present
115.	Dilip Kumar Singh, 9430503399	Manjar Khan @ Manzer Khan @ Manzar Khan	Cr. Misc. No. 4260/2020 (R.bail)	In custody since 31.10.2019	Not considered for the present
116.	Priyesh Kumar, 9471078617	Ranjeet Paswan	EC-BRHC99-12954-2020 (A.bail)	Apprehension of arrest	Not considered for the present
117.	Binod Kr. Ambastha, 9931944133	Kishori Sah	Token No. 26110/2020 (R.bail)	In custody	Not considered for the present
118.	Shiv Pd. Gupta, 9801072115	Phool Chand Yadav & Ors.	Token No. 25306/2020 (A.bail)	Apprehension of arrest	Not considered for the present
119.	Sanjiv Sharan, 9234758084	Sikandar Kumar @ Sikandar Choudhary & Anothers	EC-BRHC99-12929-2020	Not Legible	Not considered for the present
120.	Javed Aslam, 9431421676	Basudeo Yadav	A.bail	Apprehension of arrest	Not considered for the present
121.	Balram Kapri,	Mausam	EC-BRHC99-	Apprehension	Not

	9431074084	Kumar Paswan	05920-2020 (A.bail)	of arrest	considered for the present
122.	Hans Lal Kumar, 9431403756	Chabila Mukhiya	EC-BRHC99-12795-2020 (A.bail)	Apprehension of arrest	Not considered for the present
123.	Satish Kr. Sinha, 7903218185	Pintu Kumar	EC-BRHC99-05218-2020 (A.bail)	Apprehension of arrest	Not considered for the present
124.	Apurva Kumar, 9308555357	Subodh Chaudhary	Token No. 23222/2020 (A.bail)	Apprehension of arrest	Not considered for the present
125.	Kalyan Shankar, 9835265699	Sanatan Kumar @ Sanat Kumar	EC-BRHC99-12975-2020 (A.bail)	Apprehension of arrest	Not considered for the present
126.	Satish Kumar Sinha, 7903218185	Ranjeet Singh	EC-BRHC99-05872-2020 (A.bail)	Apprehension of arrest	Not considered for the present
127.	Shiv Pd. Gupta, 9801072115	Mantosh Kumar	Token No. 23830/2020 (A.bail)	Apprehension of arrest	Not considered for the present
128.	Braj Bhushan Poddar, 6205259220	Raj Kumar & Another	EC-BRHC99-08687/2020 (A.bail)	Apprehension of arrest	Not considered for the present
129.	Ugranath Mallik, 9430965545	Ram Vinay Singh & Ors.	(A.bail)	Apprehension of arrest	Not considered for the present
130.	Mithilesh Kr. Singh, 9835458854	Sunil Singh @ Noabichh	Cr. Misc. No. 15010/2020 (A.bail)	Apprehension of arrest	Not considered for the present
131.	Bachan Jee Ojha, 9934101175	Shre-Mushar & Others	EC-BRHC99-10006-2020 (A.bail)	Apprehension of arrest	Not considered for the present
132.	Wasi Ahmad Khan, 9835452052	Md. Mustafa	E.filing No. 117/2020 (R.bail)	In custody since 12.03.2018	Not considered for the present
133.	Apurva Kumar, 9308555357	Lalit Sharan Singh	Cr. Misc. No. 23393/2020 (A.bail)	Apprehension of arrest	Not considered for the present
134.	Ranjan Kumar Dubey,	Rayees Sah @ Rayees & Others	Cr. Misc. No. 72259/2019 (A.bail)	Apprehension of arrest	Not considered for the present

	9431496785				
135.	Bimal Kumar, 9430828756	Guddu Miya @ Gudu Chor	Cr. Misc. No. 21125/2020		Not considered for the present
136.	Balram Kapri, 9431074084	Pankaj Kr. Das	Cr. Misc. No. 6748/2020		Not considered for the present
137.	Ram Prawesh Kumar, 9835897562	Chhotu Rajak	Token No. 24297/2020 (R.bail)	In custody since 19.12.2019	Not considered for the present
138.	Ram Prawesh Kumar, 9835897562	Chhotu Kumar	Token No. 8528/2020	Release of vehicle	Not considered for the present
<b>31.08.2020</b>					
139.	Manoj Kumar 9934894192	Jai Mangal Rai	EC-BRHC99- 08921-2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
140.	Manoj Kumar 9934894192	Jyoti Chaudhari	EC-BRHC99- 014400-2020 (R. Bail)	In custody since 30.05.2020.	Not considered for the present
141.	Manoj Kumar 9934894192	Ajay Rai	EC-BRHC99- 013925-2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
142.	Manoj Kumar 9934894192	Tuntun Rai	EC-BRHC99- 09473-2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
143.	Manoj Kumar 9934894192	Anandi Sahni & Ors.	EC-BRHC99- 013933-2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
144.	Manoj Kumar 9934894192	Subhash Sahni	EC-BRHC99- 09123-2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
145.	Manoj Kumar 9934894192	Ajay Kumar	EC-BRHC99- 27835-2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
146.	Manoj Kumar 9934894192	Randhir Kumar	EC-BRHC99- 09117-2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
147.	Manoj Kumar 9934894192	Hardeo Rai	EC-BRHC99- 010485-2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
148.	Manoj Kumar 9934894192	Arun Rai	EC-BRHC99- 09144-2020	Apprehension of arrest.	Not considered

			(A. Bail)		for the present
149.	Rupa Kumari 8789774061	Nandlal Mahto	EC-BRHC99- 09548-2020 (R. Bail)	In custody.	Not considered for the present
150.	Rupa Kumari 8789774061	Hira Lal	EC-BRHC99- 12548-2020 (R. Bail)	In custody.	Not considered for the present
151.	Punam Srivastava 9852609964	Pankaj Kumar & Ors.	Cr. Misc. 25587/2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
152.	Punam Srivastava 9852609964	Subhodh Kumar	EC-BRHC99- 5632-2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
153.	Jugal Kishore 8271867733	Mukesh Paswan	Cr. Misc. 21988/2020 (R. Bail)	In custody since 30.04.2020.	Not considered for the present
154.	Jugal Kishore 8271867733	Kamal Deo Mahto & Ors.	EC-BRHC99- 06833-2020	Apprehension of arrest.	Not considered for the present
155.	Jugal Kishore 8271867733	Shaiyare	Cr. Misc. 27415/2020 (R. Bail)	In custody.	Not considered for the present
156.	Jugal Kishore 8271867733	Prince Kumar & Ors.	Cr. Misc. 27133/2020 (R. Bail)	In custody.	Not considered for the present
157.	Jugal Kishore 8271867733	Chandan Kr.	Cr. Misc. 22026/2020 (R. Bail)	In custody.	Not considered for the present
158.	Jugal Kishore 8271867733	Ajay Kumar	Cr. Misc. 22106/2020 (R. Bail)	In custody.	Not considered for the present
159.	Jugal Kishore 8271867733	Sanjeet Thakur & Ors.	Cr. Misc. 22111/2020 (R. Bail)	In custody.	Not considered for the present
160.	Jugal Kishore 8271867733	Amarjeet Paswan	EC-BRHC99- 06824-2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
161.	Jugal Kishore 8271867733	Manoj Kr.	Cr. Misc. 22696/2020 (R. Bail)	In custody since 11.10.2019.	Not considered for the present
162.	Jugal Kishore 8271867733	Mukesh Paswan	Cr. Misc. 22693/2020 (R. Bail)	In custody.	Not considered for the present

163.	Saket Kumar Singh 8051901920	Hirday Yadav	Token No. 28024/2020 (R. Bail)	In custody.	Not considered for the present
164.	Saket Kumar Singh 8051901920	Raju Kumar	Token No. 24667/2020 (R. Bail)	In custody.	Not considered for the present
165.	Saket Kumar Singh 8051901920	Ravi Singh	Token No. 22523/2020 (R. Bail)	In custody.	Not considered for the present
166.	Saket Kumar Singh 8051901920	Dharmendra Kumar	Token No. 28120/2020 (R. Bail)	In custody.	Not considered for the present
167.	Saket Kumar Singh 8051901920	Amarjit Singh Chauhan	Token No. 24568/2020 (R. Bail)	In custody.	Not considered for the present
168.	Abhishek Kumar 7004252128	Sudama Mahto	EC-BRHC99-14951-2020 (R. Bail)	In custody.	Not considered for the present
169.	Abhishek Kumar 7004252128	Chhotelal Mahato	EC-BRHC99-14949-2020 (R. Bail)	In custody since 21.03.2020.	Not considered for the present
170.	Abhishek Kumar 7004252128	Shivnath Mahato	EC-BRHC99-14372-2020 (R. Bail)	In custody.	Not considered for the present
171.	Abhishek Kumar 7004252128	Pyarelal Rai	EC-BRHC99-14615-2020 (R. Bail)	In custody.	Not considered for the present
172.	Abhishek Kumar 7004252128	Chandrabhusan Rai	EC-BRHC99-14605-2020 (R. Bail)	In custody since 19.03.2020.	Not considered for the present
173.	Abhishek Kumar 7004252128	Anil Kumar Mali & Ors.	EC-BRHC99-14609-2020 (R. Bail)	In custody since 31.03.2020.	Not considered for the present
174.	Abhishek Kumar 7004252128	Chandrakal Devi & Ors.	EC-BRHC99-14612-2020 (R. Bail)	In custody since 31.03.2020.	Not considered for the present
175.	Abhishek Kumar 7004252128	Lalbabu Mahto	EC-BRHC99-14371-2020 (R. Bail)	In custody.	Not considered for the present
176.	Abhishek Kumar 7004252128	Prasad Sah	EC-BRHC99-14603-2020 (R. Bail)	In custody.	Not considered for the present
177.	Abhishek Kumar	Ravi Paswan	EC-BRHC99-14614-2020	In custody.	Not considered

	7004252128		(R. Bail)		for the present
178.	Vijay Anand 9431024148	Vishnu Kant Rai	EC-BRHC99- 14757-2020 (R. Bail)	In custody since 19.07.2019.	Not considered for the present
179.	Vijay Anand 9431024148	Dhiraj Kumar	EC-BRHC99- 12489-2020 (R. Bail)	In custody since 09.05.2020.	Not considered for the present
180.	Amarendra Kumar Singh 9835782084	Ranjan Singh	Cr. Appl. (S.J.) Sc/St Act.	In custody since 19.06.2020.	Not considered for the present
181.	Ansul 8084908156	Jaiprakash Kumar	Token No. 24276/2020 (R. Bail)	The petitioner is under custody since 24.10.2019. The other co- accused person has been granted bail by this Hon'ble Court.	Not considered for the present
182.	Ram Sumiran Rai 9570177023	Md. Naushad	Token No. 28059/2020 (R. Bail)	In custody since 16.01.2020.	Not considered for the present
183.	Ram Sumiran Rai 9570177023	Ganesh Ram & Ors.	Token No. 28362/2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
184.	Ram Sumiran Rai 9570177023	Pramod Kumar & Ors.	Cr. Appl. 386/2020 (A. Bail) Sc/St Act.	Apprehension of arrest.	Not considered for the present
185.	Vinod Kumar 7061545511	Pintu Kumar Prabhakar	EC-BRHC99- 11394-2020 (R. Bail)	In custody since 14.08.2019.	Not considered for the present
186.	Jagnnath Singh 9431033289	Prabhas Yadav	Cr. Misc. 22873/2020 (R. Bail)	In custody for more than twenty months.	Not considered for the present
187.	Ritesh Kumar 9431442223	Bikrant Kumar	EC-BRHC99- 14397-2020 (R. Bail)	The petitioner is under custody since 11.05.2016. His wife and two minor children are at home and no other male	Not considered for the present

				member to look after them.	
188.	Alok Kr. Jha 9431636846	Ramswaroop Bhagat & Ors.	EC-BRHC99- 03920-2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
189.	Rajesh Kumar Singh 9006778803	Deepak Kumar	Cr. Appl. 25761/2020 (A. Bail) Sc/St Act.	Apprehension of arrest.	Not considered for the present
190.	Deepak Kumar Sinha 6201484781	Kamakhya	Cr. Appl. 5403/2019 (R. Bail)	In custody since 29.07.2019.	Not considered for the present
191.	Rana Sanjay Kumar Singh 9835476880	Jitendra Singh & Ors.	Cr. Misc. 12008/2020 (A. Bail)	Apprehension of arrest.	Not considered for the present
192.	Kanchan Kri. 9110133108	Not legible	Case No. 340/2019	In custody.	Not considered for the present
193.	Yugal Kishore 8271867733	Mukesh Ram	T. No. 13646/2020	In custody.	Not considered for the present
194.	Yugal Kishore 8271867733	Sanand Kr. Das	EC-BRHC99- 09520-2020	In custody.	Not considered for the present
195.	Kundan Kr. Ojha 7857084649	Amardeep Kr.	Cr. App(SJ) 5911/2019(A.b ail)	Apprehension of arrest.	Not considered for the present
02.09.2020					
196.	Mr. Sanjay Kumar, 947041684 9	Shiv Shankar Mahtha	Cr.Appeal No.4956/20 20	Appellant who is in custody for long time.	Not considered for the present
197.	Mrs. Rekha Prasad, 938673569 2	Salim Miyan	Token No.28019/2 020	Petitioner is in jail since 20.05.2020.	Not considered for the present
198.	Mr. Ranjeet Kumar, 923494538 7	Anand Kumar	EC-BRHC99- 15175-2020	The petitioner is in custody since 06.07.2020.	Not considered for the present
199.	Mr. Sunil Kumar Yadav,	Chhattu Yadav & Anr	EC-BRHC99- 14573-2020	The petitioner is apprehending his arrest.	Not considered for the present

	9934711114				
200.	Mr. Anuj Kumar, 9939993599	Manhar @ Manohar Ram @ Manhar Ram	I.A.No.2/2020 In Cr.Appeal (D.B.) No.1473/2017	The petitioner is a 58 year old man who has been languishing in jail since 18.10.2017.	Not considered for the present
201.	Mr. Kundan Kumar, 9430921661	Dhanuk @ Dhanuk Yadav @ Dhuru Yadav	EC-BRHC99-13109-2020(Regular Bail)	The petitioner is in custody since 19.02.2019.	Not considered for the present
202.	Mr. Swapnil Kumar Singh, 9934765641	Dutta @ Abhijit Dutta	Cr.Misc.No.22608/2020	The petitioner rotting in jail since long.	Not considered for the present
203.	Mr. Udai Shankar Singh, 9661111123	Ashutosh Kumar Pandey	EC-BRHC99-14359-2020 (R. Bail)	The petitioner is in custody since 11.03.2020.	Not considered for the present
204.	Mrs. Rekha Prasad, 9386735692	Santosh Kumar Manjhi	Token No.27888/2020 (Regular Bail)	Petitioner is in custody since 01.03.2020.	Not considered for the present
205.	Mr. Sunil Kumar Yadav, 9934711114	Raj Kumar Yadav @ Mungari Yadav	EC-BRHC99-14563-2020	The petitioner is apprehending his arrest.	Not considered for the present
206.	Mr. Rajiv Ranjan Kumar Pandey, 9431880446	Mithilesh Pandey	Cr.Misc.No.23215/2020 (A. Bail)	Vakalatnama received on behalf of complainant in the above mentioned case.	Not considered for the present
207.	Mr. Ram Kumar Singh, 9334357723	Mukesh Kumar	EC-BRHC99-14865-2020 (Regular Bail)	The petitioner is in custody since 23.05.2020.	Not considered for the present
208.	Mr. Umesh	Masudan Yadav	EC-	On 24.06.2020 the above case	Not

	Prasad, 9431442902		BRHC99- 04325-2020	has been filed for regular bail.	considered for the present
209.	Mr. Uday Chand Prasad, 9835657651	Kalpana Devi	Case No.267/201 8 (A. Bail)	Apprehension of arrest.	Not considered for the present
210.	Mr. Uday Chand Prasad, 9835657651	Sajjan Yadav and others	Case No.33/2020	Apprehension of arrest.	Not considered for the present
211.	Mr. Uday Chand Prasad, 9835657651	Pradeep Yadav	Case No.16/2020	Apprehension of arrest.	Not considered for the present
212.	Mr. Uday Chand Prasad, 9835657651	Md. Mustak	Case No.103/201 8	Apprehension of arrest.	Not considered for the present
213.	Mr. Uday Chand Prasad, 9835657651	Chandan Mahta	Case No.18/2020	Petitioner is in custody since 14.03.2020.	Not considered for the present
214.	Mr. Uday Chand Prasad, 9835657651	Md. Aftab	Cr.Appeal (S.J.)No.746 /2019	Petitioner is in custody since 10.11.2019.	Not considered for the present
215.	Mr. Anirudh Kumar Sinha, 9431072473	Vinay Prasad	Cr.Appeal (SJ) No.4937/20 19	Appellant is in custody since 18.09.2019.	Not considered for the present
216.	Mr. Anish Kumar, 8521277273	Mannu Khan	Cr.Misc.No. 23257/2020	To file Valakatnam a for informant.	Not considered for the present
217.	Mr. Rajesh Kumar, 9835052103	Subhas Singh	Token No.28818/2 020	Cr.Misc.No. 12389/2020 in which case diary has been called on	Not considered for the present

				23.07.2020 and till day this case is pending.	
218.	Mr. Anjani Parashar, 9470832485	Ram Sohag Choudahry @ Mote Choudhary	EC-BRHC99-14092/2020 (Regular Bail)	The petitioner is in custody since 21.06.2020.	Not considered for the present
219.	Mr. Lakshman Lal Pandey, 9852481513	Manoj Singh	EC-BRHC99-11894-2020	The petitioner is languishing in jail since 31.03.2019.	Not considered for the present
220.					Not considered for the present
221.	Mr. Rakesh Kumar Sharma, 9430015598	Ramnath Rai	Cr.Misc.No. 79756/2019	The petitioner is falsely implicated in this case by C.B.I. and tourtouring.	Not considered for the present
222.	Mr. Ram Binod Singh, 9955411320	Arvind Singh	Cr.Appeal No.1340/2020 (Arising from SC/ST Act)	Filed three cases (Cr.Appeal (SJ) on the same date i.e. 15.06.2020 vide Cr.Appeal (SJ) No.1335 of 2020	Not considered for the present

				<p>(Brajesh Singh), Cr.Appeal (SJ) No.1340 (Arvind Singh) and Cr.Appeal (SJ) 1341/2020 (Sumit Kumar) has been listed and disposed of vide order dated 26.06.2020 by the Hon'ble Court but the case bearing Cr. Appeal (SJ) No.1335 of 2020 (Brajesh Singh) have not been listed till date.</p>	
223.	Mr. Ram Binod Singh, 9955411320	Brajesh Singh	Cr.Appeal (SJ) No.1335/20 20 (Arising from SC/ST)	Filed three cases (Cr.Appeal) (SJ) on the same date i.e. 15.06.2020 vide Cr.Appeal	Not considered for the present

				<p>(SJ) No.1335 of 2020 (Brajesh Singh), Cr.Appeal (SJ) No.1340 (Arvind Singh) and Cr.Appeal (SJ) 1341/2020 (Sumit Kumar) has been listed and disposed of vide order dated 26.06.2020 by the Hon'ble Court but the case bearing Cr. Appeal (SJ) No.1335 of 2020 (Brajesh Singh) have not been listed till date.</p>	
224.	Mr. Amar Nath Jha, 9955041545	Banty Yadav	EC- BRHC99- 09141-2020	Petitioner is in custody.	Not considered for the present
225.	Mr. Dilip Kumar, 9430955212	Anil Yadav	EC- BRHC99- 14089-2020	The petitioner is in custody	Not considered for the present

			(Regular Bail)	since 29.01.2019.	
226.	Mr. Satyendra Rai, 7979028012	Hitesh Kumar	EC-BRHC99-07660/2020	The mother of the petitioner is suffering from illness and no body in the family to look her after.	Not considered for the present
227.	Mr. Anjani Parashar, 9470832485	Pradeep Yadav @ Pradeep Kumar @ Butan	EC-BRHC99-11578-2020 (Regular Bail)	The petitioner is in custody since 15.09.2019.	Not considered for the present
228.	Mr. Satyendra Rai, 7979028012	Pujesh Kumar	Cr.Misc.No. Token No.28235/2020	The petitioner is in jail since 18.06.2020.	Not considered for the present
229.	Mr. Satyendra Rai, 7979028012	Kamlesh Singh	Cr.Misc. Token No.24874/2020	The petitioner is in jail since 10.05.2020.	Not considered for the present
230.	Mr. Satyendra Rai, 7979028012	Suresh Singh	Cr.Misc.Token No.23651/2020	The petitioner is in jail since 03.01.2020.	Not considered for the present
231.	Mr. Satyendra Rai, 7979028012	Suraj Prasad Kamkar	Cr.Misc. Token No.23571/2020	The petitioner is in jail since 05.02.2020.	Not considered for the present

232.	Mr. Satyendra Rai, 7979028012	Sujit Kumar	Cr.Misc. Token No.23548/2020	The petitioner is in jail since 20.03.2020.	Not considered for the present
233.	Mr. Satyendra Rai, 7979028012	Ramu Kumar	Cr.Misc. Token No.24878/2020	The petitioner is in jail since 07.03.2020.	Not considered for the present
234.	Mr. Satyendra Rai, 7979028012	Mukesh Giri	Cr.Misc. Token No.23373/2020	The petitioner is in jail since 22.11.2019.	Not considered for the present
235.	Mr. Kundan Kumar, 9430921661	Santosh Kumar	Cr.Misc. EC-BRHC99-11990-2020	The petitioner is in custody since 14.02.2018.	Not considered for the present
236.					Not considered for the present
237.	Mr. Vishwa Ranjan Choudhary, 9835661500	Raj Ballabh Prasad	Token No.24800/2020 (A. Bail)	Aforesaid matter is petitioner is Principal in charge amount has been reeled against the extenuation of class room there after work has been done. Due to FIR against the petitioner he	Not considered for the present

				cannot go to teach and any work related to school.	
238.	Mr. Saroj Kumar Sharma, 9334108841	Taslim Miyan @ Md. Taslim Ahmad	Cr.Misc.No. 16499/2020	The aforesaid matter has been filed on 02.03.2020 and the petitioner's wife is suffering from Corona and other side police is harassing the petitioner.	Not considered for the present
239.	Syed Rigwanul Haque, 9905496001	Prahlad Yadav	Token No.27319/2020	The petitioner is in custody since 04.03.2020.	Not considered for the present
240.	Mrs. Babita Kumari, 9308104088	Uma Shakar Rai @ Sipahi Rai	EC-BRHC99-13301/2020	The petitioner is in custody since 14.03.2020.	Not considered for the present
241.	Mr. Dilip Kumar, 9430955212	Manoranjan Kumar Jha @ Manoranjan Kumar Rai	Cr.Misc.- EC-BRHC99-13882-2020 (Regular Bail)	The petitioner apprehension of arrest.	Not considered for the present

242.	Mr. Dilip Kumar, 9430955212	Mangal Kumar @ Mangal	Cr.Misc.- EC- BRHC99-13886-2020	The petitioner is in custody since 31.12.2019.	Not considered for the present
243.	Syed Rigwanul Haque, 9905496001	Ramashish Yadav	Cr.Misc. Token No.25842/2020 (A. Bail)	The petitioner is apprehension of arrest.	Not considered for the present
244.	Mr. Anil Kumar Saxena, 9334270542	Ramswaroop Prasad & Ors	Cr.Misc.No. 13049/2020	The petitioner filed for anticipatory bail, who have apprehension of arrest.	Not considered for the present
245.	Mr. Vinod Kumar, 7061545511	Dharmendra Ravidas	Token No.27875/2020 (Cr.Misc.)	The petitioner is in custody since 18.01.2020.	Not considered for the present
246.	Mr. Binod Kumar Ambastha, 9931944133	Md. Soheb Alam @ Munna	I.A. No.___/2020 ,Cr. Appeal No.150/2017 (D.B.)	The above mentioned Cr.Appeal the appellant is rotting in jail more then 8 yeas.	Not considered for the present
247.	Umesh Prasad, 9431442902	Narayan yadav	Token No.EC- BRHC99-08266/2020	Petitioner is an old man aged about 76 years. Custody since long.	Not considered for the present

248.	Sunil Kumar Yadav, 9934711114	Nandjee Yadav	Token No.EC-BRHC99-14980/2020	Apprehension of Arrest.	Not considered for the present
249.	Om Prakash Kumar, 9471417578	Hari Jha	Token No.EC-BRHC99-02266-2020	Petitioner is in under judicial custody.	Not considered for the present
250.	Udai Shankar Singh, 9661111123	Jaipal Rai	Token No.EC-BRHC99-14628-2020	Apprehension of Arrest.	Not considered for the present
251.	Syed Rizwanul Haque, 9905496001	Prahlad Yadav	Token No.EC-BRHC99-27319-2020	Custody since 4.3.2020.	Not considered for the present
252.	Surendra Kumar Mishra, 9334036025	Rana Pratap Singh	Token No.EC-BRHC99-22240/2020	Petitioner has been arrested so this petition become infructuous.	To be Listed
253.	Surendra Kumar Mishra, 9334036025	Ravi Kumar	Cr.Misc. No.17572/2020	Petitioner has been arrested so this petition become infructuous.	To be Listed
254.	Anuj Kumar, 9939993599	Manish Kumar	Cr.Appeal No.5775/2019	Custody since 30.7.2016.	Not considered for the present
255.	Anuj Kumar, 9939993599	Ajit Singh	I.A.No.3/2020 in Cr.Appeal No.620/201	Custody since 4.7.2014.	Not considered for the present

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256.	Rekha Prasad, 9386735692	Sudhir Sahni and Anr.	Token No.EC-BRHC99-27619-2020	Custody since 23.9.2010.	Not considered for the present
257.	Sunil Kumar Sharma, 9430919113	Arun Singh	Cr.Appeal No.688-2020	Custody since 10.12.2019.	Not considered for the present
258.	Nafisuzzoha, 9931880160	Md. Sattar	Cr.Appeal No.1436-2020	Kindly list this case along with Cr.AppealNo .1002/2020.	Not considered for the present
259.	Nafisuzzoha, 9931880160	Md. Kussa	Cr.Appeal No.1002/2020	Kindly list this case. Petitioner is aged about 70 years.	Not considered for the present
260.	Nafissuzzoha, 9931880160	Amit Kumar	Cr.Rev.No.363/2020	Petitioner is juvenile and he is in judicial custody.	Not considered for the present
261.	Binod Kumar Ambastha, 9931944133	Kishori Sah	Token No.26110/2020	Petitioner is aged about 71 years.	Not considered for the present
262.	Alok Kumar, 9334271670	Sunari Devi	Token No.EC-BRHC99-14522-20202	Custody since 5.5.2020.	Not considered for the present
263.	Shyam Kumar,	Lal Babu	Token No.EC-	Custody since	Not considered

	9334084405	Yadav	BRHC99-14502-2020	5.5.2020	for the present
264.	Vinay Kumar Mishra, 9835490350	Vishal Singh,	Token No.27625/2020	Custody since 12.2.2020.	Not considered for the present
265.	Nakul Kumar Jamuar, 9334040462	Annu Singh	Cr.Appeal No.395/2017	Custody since more than seven years.	Not considered for the present
266.	Shakil Ahmad Khan, 9934667256	Sehdi Alam	Token No.EC-BRHC99-8728/2020	Apprehension of Arrest.	Not considered for the present
267.	Shakil Ahmad Khan, 9934667256	Jai Shankar Chaudhary	Token No.EC-BRHC99-8719/2020	Custody since 23.8.2019.	Not considered for the present
268.	Shakil Ahmad, 9934667256	Narendra Rai and ors.	Token No.EC-BRHC99-15621/2020	Apprehension of Arrest.	Not considered for the present
269.	Sanjiv Sharan, 9234758084	Ganga Singh and Laddu	Token No.EC-BRHC99-14457-2020	Custody since 4.11.2019.	Not considered for the present
270.	Harun Quareshi, 9304838589	Bachu Prasad	Token No.EC-BRHC99-14304-2020	Custody since more than 6 months.	Not considered for the present
271.	Harun Quareshi, 9304838589	Kundan Sah	Token No.EC-BRHC99-13783/2020	Custody since 28.5.2020.	Not considered for the present

272.	Deepak Kumar, 7543900245	Rajesh Kumar	Token No.EC-BRHC99-12766/2020	Petitioner is in Judicial custody.	Not considered for the present
273.	Anis Kumar, 8521277273	Shubham Kumar	Token No.EC-BRHC99-24694/2020	Custody since 24.2.2020.	Not considered for the present
274.	Rajesh Kumar, 9934792260	Pappu Singh	I.A.No.1/2019 in Cr.Appeal No.453/2017	Custody since 26.5.2014 while his mother become ill.	Not considered for the present
275.	Mr. Harendra Prasad, 94316664594	Reen Devi	Cr. Misc. No. 23351/2020 (R.Bail)	The matter relates to Regular bail and the case filed much earlier i.e. 12.6.2020 through portal but till now no step has been taken by the office.	Not considered for the present
276.	Mr. Harendra Prasad, 94316664594	Usha Devi	Cr. Misc. Token No. 23669/2020 (A.Bail)	Petitioner is lady apprehending her arrest.	Not considered for the present
277.	Mr. Harendra Prasad, 94316664594	Niku Kumar	BRHC-99-03722 of 2020(R.bail)	The matter relates to regular bail and the case has been	Not considered for the present

				filed on 04.07.2020.	
278.	Mr. Harendra Prasad, 9431666459 4	Kaushal Kumar Singh	Cr. Misc. Token No. 28662/2020 (R.Bail)	The matter relates to regular bail and the case has been filed on 10.07.2020.	Not considered for the present
279.	Mr. Harendra Prasad, 9431666459 4	Vijay Bhagat	Cr. Appeal (DB) No. 266/2020(R .Bail)	The matter relates to regular bail in the Cr. Appeal while other similar appellant have been allowed bail vide other Cr. Appeal (DB) No. 1046/2019 & 1071/2019.	Not considered for the present
280.	Mr. Harendra Prasad, 9431666459 4	Surendra Yadav	Cr. Misc. No. 20942/2020 (R.Bail)	The matter relates to regular bail and the learned counsel Mr Dhirendra Kumar, who was appearing in the said case has unfortunatel y died on	Not considered for the present

				19.08.2020.	
281.	Mr. Harendra Prasad, 94316664594	Shailesh Kumar	Cr. Misc. No. 28787/2020 (R.Bail)	The matter relates to regular bail and the case has been filed on 09.07.2020.	Not considered for the present
282.	Mr. Harendra Prasad, 94316664594	Om Praqkash	BRHC-99-08611-2020(R.Bail)	Excise Act.	Not considered for the present
283.	Mr. Harendra Prasad, 94316664594	Dharmendra Yadav	Cr. Misc. No. 23097/2020 (R.Bail)	The matter relates to Regular bail and the case filed much earlier i.e. 12.06.2020.	Not considered for the present
284.	Mr. Anish Kumar 8521277273	Shubham Kumar	Token No. 24694/2020 (Bail)	Petitioner is under custody since 24.02.2020.	Not considered for the present
285.	Mr. Neeraj Kumar Singh, 9431473265	Manohar Ram @ Manohar Kumar & Ors.	EC-BRHC-99-05980-2020(A.Bail)	This is an Anticipatory bail petition and petition is suffering since long due to lock down.	Not considered for the present
286.	Mr. Bijendra Kumar, 9835871138	Rambilash singh	Token No. 27209/2020 (A.Bail)	Apprehending her arrest by	Not considered for the present

				the local police.	
287.	Mr. Abhimanyu Sharma,983 586631	Md. Shamshad	CR. Appeal No. 292/2018(D B)(I.A. No. 2 of 2020) (Bail)	The present appellant is languishing in jail custody since 31.01.2012, i.e. about Eight and half years.	Not considered for the present
288.	Mr. Abhimanyu Sharma,983 586631	Vikash Paswan @ Shankar Paswan	EC- BRHC99- 12105- 2020(R.Bail)	Jail custody since 26.9.2019	Not considered for the present
289.	Mr. Abhimanyu Sharma,983 586631	Manoj Sahni	Cr. Appeal No. 156 of 2020(DB) I.A. No. 1/2020(Bail)	Jail custody since 11.11.2019	Not considered for the present
290.	Mr. Abhimanyu Sharma,983 586631	Rahul Kumar	Cr. Misc. Token No. 28816/2020 (Bail)	Apprehension of arrest.	Not considered for the present
291.	Mrs. Malti Kumari,943 0513628	Rakesh Kumar	Token No. 27436/2020 (Bail)	The petitioner is in custody since 20.2.2020.	Not considered for the present
292.	Mr. Mohammad Abu Haidar,9334 319451	Md. Umair	Cr. Appeal(DB) No. 807/2019	Another I.A. No. ECBRHC99- 11670-2020 on 30.7.2020	Not considered for the present

				for bail of Applicant.	
293.	Mr. Mohammad Abu Haidar,9334319451	Bhola Kumar & Ors.	Cr. Appeal(SJ)No. 4961 of 2019(DB)SC/ST/POCSO (Bail)	SC/ST Act matter.	Not considered for the present
294.	Mr. Rakesh Kumar,931878374	Nilu Kumari	Cr. Misc. No. 513030/2020(Bail)	The petitioner file this cancellation of bail petition is light of Hon'ble court order in cr. Misc. No. 33407/2013	Not considered for the present
295.	Mr. Diwakar Sinha,7091139975	Kamal Kishore singh	Token No. 26675/2020 (Bail)	The petitioner is in apprehension of arrest.	Not considered for the present
296.	Mr. Diwakar sinha,7091139975	Md. Izhar Ahmad	Token No. 22956/2020 (Bail)	The petitioner is in apprehension of arrest.	Not considered for the present
297.	Mr. Diwakar sinha,7091139975	Imran	Token No. 22990/2020 (Bail)	The petitioner is in apprehension of arrest.	Not considered for the present
298.	Mr. Diwakar	Shambhu	ECBRHC99-	The	Not considered

	sinha,70911 39975	Kisku	09016- 2020(Bail)	petitioner is in apprehensio n of arrest.	for the present
299.	Mr. Diwakar sinha,70911 39975	Hare RamMahto	ECBRHC99- 09007- 2020(Bail)	The petitioner is in apprehensio n of arrest.	Not considered for the present
300.	Mr. Diwakar sinha,70911 39975	Jamirul Haque	ECBRHC99- 12204- 2020(Bail)	The petitioner is in apprehensio n of arrest.	Not considered for the present
301.	Mr. Diwakar sinha,70911 39975	Satendra Mahto	ECBRHC99- 14245- 2020(Bail)	The petitioner is in apprehensio n of arrest.	Not considered for the present
302.	Mr. Arun Kumar Mandal,	Vishwajeet Kumar	Cr. Misc. No. 3321/2020( Bail)	Custody since 02.12.2020	Not considered for the present
303.	Mr. Rohit Kumar Sharma, 7870939757	Laltun Sharma	BRHC99- 03177- 2020(Bail)	The above mentioned case has been filed on 18.6.2020(u rgent), but till date neither token no., nor case no. has been generated till now.	Not considered for the present

304.	Mr. Rohit Kumar Sharma, 7870939757	Upendra mandal	BRHC99-05402-2020(Bail)	The above mentioned case has been filed on 27.6.2020(urgent), but till date neither token no. nor case no. has been generated till now	Not considered for the present
305.	Mr. Rohit Kumar Sharma, 7870939757	Md. Samim @ Samim @ Samim	BRHC99-013115-2020(Bail)	Petitioner is in custody since very long period(19.03.2017)	Not considered for the present
306.	Mr. Rohit Kumar Sharma, 7870939757	Monu Singh	BRHC99-05399-2020(Bail)	The above mentioned case has been filed on 27.6.2020(urgent), but till date neither token no. nor case no. has been generated till now.	Not considered for the present
307.	Mr. Rohit Kumar Sharma, 7870939757	Amit Kumar Bhagat	BRHC99-03179-2020(Bail)	The above mentioned case has been filed on	Not considered for the present

				18.6.2020(urgent), but till date neither token no. nor case no. has been generated till now.	
308.	Mr. Rohit Kumar Sharma, 7870939757	Shashi Shekhar Bharti	BRHC99-03933-2020(Bail)	The above mentioned case has been filed on 23.6.2020(urgent), but till date neither token no. nor case no. has been generated till date.	Not considered for the present
309.	Mr. Sanjeev Ranjan,8789805833	Braj Kishore Prasad	BRHC99-03738-2020(Bail)	The petitioner retired from the post of executive engineer. His wife is seriously ill.	Not considered for the present
310.	Mr. Rohit Kumar Sharma, 7870939757	Pankaj Kumar Choudhary,	BRHC99-04086-2020(Bail)	The above mentioned case has been filed on 23.6.2020(urgent), but till date	Not considered for the present

				neither token no. nor case no. has been generated till date.	
311.	Mrs. Kumari Ritambha, 8340135595	Rabindra kumar singh	EC-BRHC99-095582020(Bail)	That the petitioner is in custody since 22.4.2020.	Not considered for the present
312.	Mrs. Kumari Ritambha, 8340135595	Bibi Mango khatoon	Token No. 24676/2020 (Bail)	That the petitioner is in custody since 28.12.2019.	Not considered for the present
313.	Mrs. Kumari Ritambha, 8340135595	Rabindra Kumar singh	Token No. 24612/2020 (Bail)	That the petitioner is in custody since 22.4.2020.	Not considered for the present
314.	Mr. Pranav Kumar Jha, 947344 6323	Neelam Devi	Cr. Appeal no. 1030/2020(Bail)	SC/ST Act.	Not considered for the present
315.	Md. Syed maslesuddin Ashraf, 9835055502	Md. Haidas & Anr.	Cr. Appeal No. 431/2018(D B)(Bail)	Appellant to renew prayer for bail before the concerned court.	Not considered for the present
316.	Md. Syed maslesuddin Ashraf, 9835055502	Manish Kumar	Cr. Misc. No. 81858/2019 (A.Bail)	Apprehension of arrest.	Not considered for the present

317.	Mr. Alok, 9835019097	Md. Danish	EC- BRHC99- 06023- 2020(Bail)	The petitioner is languishing in the jail since 01.12.2019.	Not considered for the present
318.	Md. Syed maslesuddi n Ashraf, 9835055502	Santosh Kumar	Token No. 9005/20Tok en No. 27085/2020 Petitioner has been arrested on 16.08.2020.	Petitioner has been arrested on 16.08.2020.	Not considered for the present
319.	Mr. Deepak Kumar singh,99342 98360	Shekhar Rai	EC-BRHC- 99- 13259/2020 (Bail)	Custody since 10.11.2019	Not considered for the present
320.	Mr. Deepak Kumar singh,99342 98360	Chandan singh & Chandan Kr. Singh	EC-BRHC- 99- 10272/2020 (Bail)	That the petitioner is custody since 20.8.2019	Not considered for the present
321.	Mr. Shailesh Kumar singh,94300 61602	Md. gufron	Token No. 25347/2020 (Bail)	Petitioner is in jail.	Not considered for the present

**# None of the Mention Slips dated 31.08.2020 regarding R.Bails & A.Bails have found favourable consideration.**

**# The remaining mention slips will be uploaded later on.**

**Mention Matters regarding urgent hearing of pending cases:**

Sl.No.	Name of Adv. With Ph.No.	Name of Party	Nature of Case	Reasons for Mentioning	Remarks
	<b>31.08.2020</b>				
1.	Ram Nibash Pd. 9431221439	Krishna Bind	CWJC No. 2635/2020	Election matter.	No Urgency
2.	Ram Nibash Pd. 9431221439	M/s Mannu Rice Mill	CWJC 16202/2019	Payment of admitted dues.	No Urgency
3.	Subodh Kr. 9852649160	Aasara Khatoon	T. No. 9009/2020	PDS shop is closed.	No Urgency
4.	Rajeev Ranjan 9835470870	Ramdarshan Rai	Cr. Misc 20037/2020	For filing vakalatnama on behalf of informant.	To be filed through e-mode
5.	Pramod Rajpati 9431021093	Mintu Choudhary	EC- BRHC9901369 7-2020	Memo of appeal is directed against judgment dt. 11.02.2020 passed by Principle Judge, Family Court, Bettiah in Divorce Case No. 286/2010	To be Listed
6.	Subodh Kr. 9852649160	Vinay Mishra	EC-BRHC99- 04162-2020	Cancellation of PDS Shop.	No Urgency
7.	Subodh Kr. 9852649160	Deepak Kr. Shikiyara	Cr. Misc. 27007/2019	Release matter.	To be Listed
8.	Akshay Lal Pandit 9334895401	Syed Asghar Ali	EC-BRHC99- 10886-2020	Construction matter.	No Urgency
9.	Pritish Ranjan 9470451293	Tanveer Hussain	Cr. App(SJ) T. No. 24317/2020 SC/ST ACT(A.bail)	Withdrawal.	To be Listed
10.	Bimal Kr. 9430828756	Ganga Pd. Tiwary	Cr. App 1403/2018(DB )	I.A filed for bail.	To be Listed

11.	Bimal Kr. 9430828756	Vivek Pandey	Cr. App 956/2015(DB)	I.A filed for bail.	To be Listed
12.	Bimal Kr. 9430828756	Bagesh Yadav	I.A 864/2018 in Cr. App 859/2018(DB)	I.A filed for bail.	To be Listed
13.	Subodh Kr. 9852649160	Md. Saim	T. No. 8975/2020	Cancellation of Shop.	No Urgency
14.	Kr. Goutam 9334666397	Archana Kri.	EC-BRHC99- 00337-2020	Service matter.	To be Listed
15.	Rajkumar Rajesh 9430283313	Abinash Kr. Jha	I.A No. 1/2020 in CWJC No. 7759/2020	I.A has been filed for interim relief.	To be Listed
16.	Raju Shekhar 9525490014	Vikash Kr. & ors.	CWJC 374/2020	Appointment of teachers.	To be Listed
17.	Ram Nibash Pd. 9431221439	Lallan kr. Sahni & Anr.	E-filing No. 8537/2020	Matter relates to settlement of Jalkars.	Registrar List to verify
18.	Raju Shekhar 9525490014	Hem Kr.	CWJC No. 13095/2019	For regularisation in service.	No Urgency
19.	Savita 8989213411	Not legible	Not legible	Not legible.	Not clear
20.	Saket Kr. Singh 8051901920	Dashrath Yadav	T. No. 24708/2020	Not legible.	Not clear
21.	Priya Ranjan 8800720802	Manoj kr.	MJC No. 65/2020		No Urgency
22.	Saket Kr. Singh 8051901920	Santosh Singh	T. No. 22687/2020	In this case u/s process 82 Cr. PC has been issued.	No Urgency
23.	Yugal Kishore 8271867733	Sri Narayan Thakur	EC-BRHC99- 10923/2020	Neither token no. Nor the case no. Has given	Registrar List to verify
24.	Vijay Anand 9431024148	Ram Pd. Yadav	E-filing 11016/2020	Release of vehicle, Excise Act.	To be Listed
25.	Sanjeev Kr. Mishra 9835068340	Dhirendra Tiwari	CWJC No. 11647/2019	Cancellation of PDS license.	No Urgency
26.	Sanjeev Kr. Mishra 9835068340	Archna Devi	EC-BRHC99- 10742-2020	Direction was given to list the case but till	Registrar List to verify

				date not listed.	
27.	Jai Prakash Verma 9835223045	Amit Kr. & ors.	T. No. 9136/2020	Regularisation of services.	No Urgency
28.	Yugal Kishore 8271867733	Suresh Bhagat	T. No. 22697/2020	Case no. Has not been given.	Registrar List to verify
29.	Yugal Kishore 8271867733	Mantoo Kr.	T. No. 26283/2020	Case no. Has not been given.	Registrar List to verify
30.	Yugal Kishore 8271867733	Nirmohi Paswan	T. No. 9090/2020	Appointment matter.	Registrar List to verify
31.	Yugal Kishore 8271867733	Shashi Shekhar Pd. Singh	T. No. 8881/2020	PIL	Registrar List to verify
32.	Yugal Kishore 8271867733	Shanna Perween	T. No. 8940/2020	Appointment.	Registrar List to verify
33.	Yugal Kishore 8271867733	Priyanka Kri.	T. No. 8616/2020	Case No. Has not been allotted.	Registrar List to verify
34.	Yugal Kishore 8271867733	Ragini Priyadarshi	T. No. 22697/2020	Appointment of Anganwari Sevika	Registrar List to verify
35.	Yugal Kishore 8271867733	Md. Azmatullah Ansari	T. No. 8886/2020	Termination matter.	Registrar List to verify
36.	Ram Sumiran Rai Mob. No. Not given.	Vijay Mukhia	I.A 2/2019 in Cr. App(DB) 447/2017	I.A for bail.	To be Listed
37.	Yugal Kishore 8271867733	Sanjeet Ram	T. No. 26653/2020	Case no. Has not been given.	Registrar List to verify
38.	Anirudh Mishra 9934222755	Reeta Tiwari	EC-BRHC99-12525-2020	Construction matter.	To be Listed
39.	Kr. Praveen 9835467009	Lalita Devi	CWJC No. 4195/2020	To issue PDS shop license.	No Urgency
40.	Saroj kr. Sharma 9334108841	Baby Devi	T. No. 28572/2020	Modification.	To be Listed
41.	Manoj kr. 9934894192	Manju Devi	CWJC 3912/2020	Removal from the post of Anganwari Sewika.	No Urgency
42.	Avinash Kr. Singh 9546209999	Golu Kr.	Cr. App(SJ) 5141/2019	I.A for bail.	To be Listed

43.	Brajesh Kr. Singh 7488021161	Jasbindra singh	T. No. 22630/2020	Misc. No. Has not been given till date.	Registrar List to verify
44.	Jitendra Narain Sinha 9503761073	Cjinta Devi & Ors.	Cr. App 3947/2018(SJ)	I.A for bail.	No Urgency
45.	Brajesh Kr. Singh 7488021161	Sharda Devi	T. No. 26382/2020	Misc. No. Has not been given yet.	Registrar List to verify
46.	Brajesh Kr. Singh 7488021161	Vinay Kr. Singh	T. No. 28831/2020	Misc. No. Has not been given yet.	Registrar List to verify
47.	Yugal Kishore 8271867733	Pramod Ram	T. No. 8353/2020	Release of vehicle.	To be Listed
48.	Yugal Kishore 8271867733	Shankar Ray	T. No. 8532/2020	Encroachment matter, case no. Has not been given.	Registrar List to verify
49.	Yugal Kishore 8271867733	Ram Kr. Singh	T. No. 8442/2020	PIL	Registrar List to verify
50.	Yugal Kishore 8271867733	Kaushal Kr.	CWJC 22072/2019	Payment of due arrears.	No Urgency
51.	Sanjeev Kr. Mishra 9835068340	Dinesh Ram	CWJC No. 20084/2020	The SDO has passed the order without supply the copy of the enquiry report.	No Urgency
52.	Sanjeev Kr. Mishra 9835068340	Gulab Singh	EC-BRHC99- 10825-2020	Till date the case has not been listed.	No Urgency
53.	Sanjeev Kr. Mishra 9835068340	Ajmat Ali	CWJC No. 18003/2020	The SDO has passed the order without supply the copy of the enquiry report.	No Urgency
54.	Sanjeev Kr. Mishra 9835068340	Manshi Shah	EC-BRHC99- 09329-2020	Till date the case has not been listed.	No Urgency
55.	Sanjeev Kr. Mishra 9835068340	Om Prakash Tufani	CWJC No. 18003/2020	The SDO has passed the order without supply the copy of the	No Urgency

				enquiry report.	
56.	Umesh Kr. Singh 9431046456	Vijay kr. Srivastava	CWJC No. 10918/2019	Service matter.	No Urgency
57.	Jai Prakash Verma 9835223045	Ajay Kr. Chaudhary & ors.	CWJC 20050/2019	Matter relates to trained scale.	No Urgency
58.	Pusupendra Kr. Singh 7903909029	Md. Tahir & Ors.	I.A 1/2020 in Cr. App(DB) 463/2015	I.A filed for bail.	No Urgency
59.	Jitendra Narain Sinha 9431047428	Lal Babu Sah	CWJC 8193/2020	Release of vehicle.	To be Listed
60.	Mayuri 9102833644	Grassroot Empowerment & Development by Youth	EC-BRHC99-14558-2020	PIL	Registrar List to verify
61.	R. S Ganguli 9204398854	Kamleshwar Pandey & ors.	CWJC No. 5403/2020	Salary matter.	No Urgency
62.	Sanjeev Kr. Mishra 9835068340	Zaffar Eqbal	CWJC no. 23757/2019	On 22.8.2020 the direction was given to list the case but not listed yet.	Registrar List to verify
63.	Tirpit Kr. 9771797308	Nagendra Yadav & Anr.	I.A 3455/2018 in Cr. App(DB) 42/2018	I.A for bail.	No Urgency
64.	Sanjeev Kr. Mishra 9835068340	Nawal Kishor Singh	EC-BRHC99-11874-2020	Till date the case has not been listed..	Registrar List to verify.
65.	Rajendra Nath sinha 9431070062	Shiv Prasan Ram	CWJC 6437/2020	Service matter.	To be Listed
66.	Rajendra Nath sinha 9431070062	Binod Pandey	CWJC 2483/2019	Matter relates to salary enhancement.	No Urgency
67.	Sanjeev Kr. Mishra 9835068340	Prem Chand gupta	CWJC No. 23651/2020	The SDO has passed the order without supply the copy of the enquiry report.	No Urgency
68.	Sanjeev Kr.	Om Prakash	EC-BRHC99-	Till date the	Registrar List

	Mishra 9835068340	Thakur	09032-2020	case has not been listed..	to verify
69.	Piyush Lall 9835606693	The Bihar Offset Printer Ass. & Ors.	CWJC 7289/2020	For I.A	To be Listed
70.	Akash Chaturvedi 9709389077	Shipahi Ram	EC-BRHC99- 13500-2020	Certificate for recovery of amount has been issued upon the petitioner.	To be Listed
71.	Akash Chaturvedi 9709389077	Md. Sarfuddin Ansari	EC-BRHC99- 06787-2020	Petitioner has been stopped for recovery under PDR Act.	To be Listed
72.	Sanjeev Kr. Mishra 9835068340	Priyanka Raj	CWJC 5282/2020	Till date the case has not been listed..	Registrar List to verify
73.	Jitendra Narain Sinha 9431047428	Shankar Kr.	CWJC 6743/2020	Release of vehicle.	To be Listed
74.	Jai Prakash Verma 9835223045	Gautam Dev Berman	T. No. 9343/2020	For quashing of order contained in Memo no. 33 dt. 6.1.2020	No Urgency
75.	Sanjeev Kr. Mishra 9835068340	Ram Sanehi lal	CWJC No. 19999/2019	The SDO has passed the order without supply the copy of the enquiry report.	No Urgency
76.	Sanjeev Kr. Mishra 9835068340	Md. Sayeed Khan	EC-BRHC99- 09215-2020	Till date the case has not been listed..	Registrar List to verify
77.	Vaidehi Raman Pd. Singh 9234360054	Gyan Ranjan Gangesh & ors.	CWJC 1449/2020	Appointment matter.	To be Listed with CWJC 5697/2020
78.	Umesh Chandra Verma 6202543657	Tilakdhari Das	Cr. misc 19432/2020	Modification of the bail order dt. 03.02.2020.	To be Listed
79.	Malay Kr. Choudhary	Santosh Kr.	EC-BRHC99- 11522-	Withdrawal.	To be Listed

	9934445810		2020(A.bail)		
80.	Umesh Chandra Verma 6202543657	Sohan Ram	EC-BRHC99-13077-2020	Modification for period of surrender.	To be Listed
81.	Umesh Chandra Verma 6202543657	Upendra Sahani & Anr.	EC-BRHC99-14601-2020	Modification for period of surrender.	To be Listed
82.	Yugal Kishore 8271867733	Umesh Mahto	T. No. 09752/2020	Case no. Has not been given.	Registrar List to verify
83.	Yugal Kishore 8271867733	Basant Paswan	EC-BRHC99-09553-2020	Case no. Has not been given.	Registrar List to verify
84.	Yugal Kishore 8271867733	Sanjay Singh	EC-BRHC99-103512020	Case no. Has not been given.	Registrar List to verify
85.	Sanjeev Kr. Mishra 9835068340	Pranita Verma	EC-BRHC99-09228-2020	Till date the case has not been listed..	Registrar List to verify
86.	Sanjeev Kr. Mishra 9835068340	Raj Deo Singh	EC-BRHC99-08970-2020	Till date the case has not been listed..	Registrar List to verify
87.	Arup Kr. Chongdar 9934687608	Sunil Kr. Ram & ors.	CWJC 8836/2020	Selection matter.	No Urgency
88.	Atul Kr. 7004279550	Nawal Kr. Yadav	Cr. App 136/2020(SJ) SC/ST Act	Withdrawal.	To be Listed
89.	Ajit kr. Singh 7004836467	Sanjeev Mishra	EC-BRHC99-02688-2020	Consent given for listing.	Incomplete details
90.	Sanjeev Kr. Mishra 9835068340	Manoj Kr.	EC-BRHC99-09373-2020	Case has not been listed.	Incomplete details
91.	Sanjeev Kr. Mishra 9835068340	Ramchandra Ram	CWJC No. 18040/2020	The SDO has passed the order without supply the copy of the enquiry report.	No Urgency
92.	Sanjeev Kr. Mishra 9835068340	Rajesh Kr.	CWJC No. 11152/2019	The SDO has passed the order without supply the copy of the enquiry report.	No Urgency
93.	Sanjeev Kr. Mishra	Rakesh Kr.	CWJC No. 21770/2019	The SDO has passed the	No Urgency

	9835068340			order without supply the copy of the enquiry report.	
94.	Sanjeev Kr. Mishra 9835068340	Md. Shahabuddin	EC-BRHC99-10876-2020	Case has not been listed.	No Urgency
95.	Sanjeev Kr. Mishra 9835068340	Ramadhhar Pd.	EC-BRHC99-09039-2020	Case has not been listed.	No Urgency
96.	Sanjeev Kr. Mishra 9835068340	Chandrkishore Tiwari	Case No. 12889	The SDO has passed the order without supply the copy of the enquiry report.	No Urgency
97.	Sanjeev Kr. Mishra 9835068340	Om Prakash Pd.	CWJC 17851/2019	Case has not been listed.	No Urgency
98.	Anirudh Mishra 993422275 5	Surya Bhushan Tewari	I.A 10/2020 in M.A 699/2012	I.A has been filed by Respondent No. 3 for initiating contempt proceeding.	No Urgency
99.	Saket Kr.. Singh 805190192 0	Guriya Kri.	T. No. 23152/2020	In this case 82 Cr. PC has been issued.	Incomplete details
100.	Arvind Kr. Sinha 620474782 6	Ravi Ranjan	I.A 1/2020 in Cr. Misc 61722/2019	For stay of warrant of arrest.	To be Listed
101.	Anirudh mishra 700497782 9	State Health Society	I.A 1/2020 in C. Rev. 433/2019	Admission matter.	To be Listed
102.	Sunil Kr. 995502040 6	Amit Kr.	EC-BRHC99-10643-2020	Filed application against the installation of mobile tower.	No Urgency

103.	Pravin Kr. 9835251458	Sonu Kr.	Cr. App. No. 1346/2020 (SJ)	Matter is adjourned to be listed on 03.08.2020	Registrar List to verify
104.	Kumari Sujata Sinha 9905656993	Kanhai Sahni @ Prem Sahni	New Filling 14853/2020 in Cr. Misc. No. 2209/2020	Modification	To be Listed
105.	Dharamveer 8986459869	Jay Paswan Kr. @ Jay Paswan	CWJC No. 7028/2020	Release of Vehicle	To be Listed
106.	Kumari Sujata Sinha 9905656993	Rudal Sah	CWJC No. 21358/2018 (E.C.Act)	Cancellation PDS License	No Urgency
107.	Nalin Kr. 9386065343	Sachchidana nd Prasad	CWJC T. No. 8874/2020	Suspension from the post of Asst. Teacher of High School	No Urgency
108.	Ashok Kr. 9955554879	Santosh Kr. Yadav and Ors.	CWJC (EC- BRHC99- 0348-2020)	Matter relates to Selection	Incomplete details
109.	Prakritita Sharma 7677421855	Rahul Kr. And Ors.	CWJC (EC- BRHC99- 09168-2020)	Transfer matter	Incomplete details
110.	Saket Kr. Singh 8051901920	Dipu Jha	EC-BRHC99- 10210-2020 Not given	The case is u/s 82 Cr.P.C.	No Urgency
111.	Rabindra Kr. Priyadarshi 9931044121	Shambhu Nath Das	CWJC 9143/2018	Matter relates with issuance of wrong and incorrect caste certificate due to which he got elected as a ward councilor	No Urgency
112.	Rabindra Kr. Priyadarshi 9931044121	Ekram Khan	CWJC 18476/2018 (E.C. Matter)	Cancellation of PDS License	No Urgency
113.	Yogenrdra Prasad Sinha 7667063954	Sasan Kr. Singh	CWJC (EC- BRHC99- 13710-2020)	Release of vehicle	To be Listed
114.	Anshuman 9431045259	Rajesh Kr. No.1	CWJC No. 753/2017	Hon'ble Supreme	To be Listed

				Court of India has pleased to instruct to decide this case upon its own merit within 6 months, the said period has lapsed on 26.07.2020.	
115.	Devendra Kr. 9431094447	Nikesh Kr. Savri and Ors.	Civil Rev. in CWJC No. 5720/2020	Examination matter of BPSC	To be Listed
116.	Mohit Agrawal 7488260077	GV Mall Owners Association	CWJC No. 23210/2019	Seeks permission to challenge the notice for disconnectio n of electricity by filing I.A. (Amendment ) in the present Writ.	To be Listed
117.	Anita Kumari 9534589236	Hari Gopal Singh	MJC No. 3854/2019	Petitioner's suspension has not been revoked nor his arrears of salary nor his salary is paid despite clear cut judgment of this Hon'ble Court	To be Listed
118.	Binay Kr. 9934771686	M/s Santosh Trading Company	CWJC (EC- BRHC99- 14656-2020)	Release of Food Grains	To be Listed
119.	Ashok Kr. 9431427088	Gayapal Tirthbriti Sudharni Sabha Through its General Secretary Manila Barik	CWJC (EC- BRHC99- 14044/2020)	PIL	Registrar List to verify

120.	Ashok Kr. 9431427088	Rita Devi	CWJC (EC- BRHC99- 14353/2020)	Matter relates to "No Confidence" Motion	To be Listed
121.	Dudhnath Singh 9835448797	Muneshwar Kr. And Anr.	CWJC (EC- BRHC99- 11714-2020)	For providing safety and security to the petitioners in order for him to harvest his agricultural land properly	To be Listed
122.	Bijendra Kr. Singh 9835072471	Shobha Devi	CWJC No. 7867/2020	Seized vehicle is being destroyed since 08.09.2019	To be Listed
123.	Jaivardhan Narayan 9852670988	Chandralekh a Devi and Anr.	CWJC - 21648/2019	Land has been acquired but the compensatio n has not been awarded and now petitioner has no land to cultivate	No Urgency
124.	Ram Sagar Singh 9472238518	Prem Kr.	CWJC (EC- BRHC99- 10822-2020)	Transfer matter	To be Listed
125.	Rakesh Kr. Ranjan 9334152161	Khem Chand	CWJC (EC- BRHC99- 13758-2020)	Release of vehicle	To be Listed
126.	Manoj Kr. Pandey 9431433391	Veer ShivRaj Rai	CWJC E- filing No. 11356/2020	For quashing the order dt. 04.06.2020	No Urgency
127.	Jitendra kr. 9431458189	Indu Jha and Anr.	I.A. No. 1740/2018 in Cr. App. No. 930/2017 (DB)	I.A. for suspension of the sentence	No Urgency
128.	Alok Kr. 9334278354	M/s Nutan Gas Service	M.A. No. 1145/2017 M.A. No.	The present application have become	To be Listed

			1146/2017 M.A. No. 1147/2017 M.A. No. 1148/2017 M.A. No. 1149/2017	infructuous and therefore may kindly be listed for withdrawal	
129.	Priya Gupta 9835024488	Pranjeet Prakash and Ors.	MJC No. 1019/2019	Appointment matter	To be Listed with CWJC 7175/2020
130.	Abhinay Priyadarshi 7749866672	Rajeev Kr.	CWJC (EC- BRHC99- 01251-2020)	Examination matter	To be Listed
131.	Md. Imteyar Ahmad 9386416816	Rajendra Raman and Anr.	CWJC No. 1707/2012	Petitioners seek direction of this Hon'ble Court for directing the Respondents to enter into agreement with them in the light of the order passed by D.R.T., Patna to fix statement for realization of debt amount.	To be Listed
132.	Ashish Giri 9709555575	M/s Lal Babu Roy	Civil Review No. 78/2020	The review petition is being preferred against the order and judgement dt. 13.07.2020 passed in CWJC No. 6224 of 2020 wherein the writ petition has been dismissed	No Urgency
133.	Ranjana Srivastava 8252117966	Sanjay Kushwaha	Cr. Misc. ((EC- BRHC99-	For withdrawal	To be Listed

			10405-2020) (R.Bail)		
134.	Ashok Kr. 995554879	Santosh Kr. Yadav and Ors.	CWJC (EC- BRHC99- 0348/2020)	Matter relates to selection	Incomplete details
135.	Prashant Kr. 9582941399	Mani Samrat	Cr. Misc. 75296/2019	Permission to file Vakalatnama	To be filed through e- mode
136.	Prashant Kr. 9582941399	Vakil Sao and Ors.	Cr. Misc. 77001/2019	Permission to file Vakalatnama	To be filed through e- mode
137.	Raju Shekhar 9525490014	Hem Kr.	CWJC 13095/2019	For regularizatio n in service	No Urgency
138.	Jai Prakash Singh 9431454534	Harendra Singh	Civil Review No. 157/2018	Matter is pending for disposal since 2018, petitioner facing hardship due to non disposal	No Urgency
139.	Rakesh Kr. Ranjan 9334152161	Khem Chand	CWJC (EC- BRHC99- 13758/2020)	Release of Vehicle	To be Listed
140.	Mukund Mohan Jha 9430052540	Ram Sahab Mukhiya and Anr.	Cr. Misc. (Not Legible) (R.Bail)	In custody since one year	Not considered for the present
141.	Ravi Shankar Pankaj	Pappu Kr. And Anr.	Cr. Misc. 58643/2019	For withdrawal	To be Listed
142.	Rabindra Prasad Singh 9431623664	Vinod Singh and Anr.	Cr. WJC (EC- BRHC99- 14415-2020)	Thana in charge threatened the petitioners and family members to murder	To be Listed
143.	Abhay Kr. Pandey 9905211594	Gauri Shankar Upadhyay	CWJC (EC- BRHC99- 11909-2020)	Release of vehicle	To be Listed
144.	Dhanendra Chaubey 9234789088	Kumar Gaurav Dubey	CWJC No. 12407/2019	Selection matter	No Urgency
145.	Rajeev Shekhar 9973044117	Anil Bhushan	CWJC No. 3951/2019	Encroachme nt matter	No Urgency

146.	Suneil Kr. Thakur 8544100064	Rovins Kr.	CWJC No. 6203/2016	Respondent No. 5 pursuant to the order dt. 25.09.2019 of this Hon'ble Court has been restrained to work as a librarian and as such is under financial constraints	No Urgency
147.	Priya Gupta 9835024488	Abhay Kr. And ors.	CWJC No. 22674/2019	Appointment and selection matter	To be Listed with CWJC 7175/2020
148.	Akhausi Kamal Kishor Shay 9431436395	Rakesh Ranjan @ Munna Kr.	CWJC No. 18999/2019	Release of vehicle	To be Listed
149.	Dilip Kr. 9835070290	Vikash Kr. Sinha	CWJC T. No. 8963/2020 (DB)	Release of vehicle	To be Listed
150.	Akhausi Kamal Kishor Shay 9431436395	Suresh Sah	CWJC No. 25513/2020	Release of vehicle	To be Listed
151.	Ranjana Srivastava 8252117966	Ali Hasan	Cr. Misc. 20723/2020 (A.Bail)	For withdrawal	To be Listed
152.	Mithilesh Kr. Rai 9334311220	Ashok Kr. Sharma and Ors.	CWJC No. 22232/2018	The case is fully covered by judgement/order dt. 10901/06 (A5) and upheld in LPA No. 589/2019	To be Listed
153.	Rakesh Singh	Ashutosh Priyadarshi @ Bablu Singh	CWJC (EC-BRHC99-13919/2020)	Petitioner's entire family including the minor children are on streets as their homes have been	Incomplete details

				submerged in flood	
154.	Ranjay Kr. Singh 9386671112	Aamna Khatoon and Anr.	CWJC T. No. 9048/2020	Salary matter	To be Listed
155.	Ajay Kr. Pandey 9431003471	Firoj Sai @ Firoj Sen	Cr. Misc. (EC-BRHC99-10337/2020) (Bail)	Modification in bail order	To be Listed
156.	Mr. Manish Sahay, 9334115336	Mahnar Infratech Pvt. Ltd.	LPA.No.1509/2019 (Arising out of CWJC.No.21428/2019)	The writ petition, the appellant was grievance for disposal of representation dated 03.09.2019 in accordance with law within specified period, which was pending before the respondent No.5.	To be Listed
157.	Mr. Sumit Kumar Jha, 9430207040	Arbind Kumar Chaudhary	CWJC.No.9179/2019	The petitioner are the Corona Warriors, the petitioners are not getting their salaries.	To be Listed
158.	Mr. Shashi Shekhar Tiwary, 9430010828	Rahul Kumar & Others	CWJC.No.24642/18	Matter relates to appointment of Executive Assistant at Chapra District.	Registrar List to verify
159.	Mr. Raju Shekhar, 9525490014	Vishnukant Roy	EC-BRHC99-08986-2020	The respondents authorities are in the last stage of the process of appointment of teachers.	To be Listed
160.	Mr. Rakesh Kumar Sharma, 9430015598	Braj Kishore Singh	CWJC.No.24660/2018	The PDS licence of the petitioner has been cancelled by the authority.	No Urgency

161.	Mr. Pradeep Kumar Singh, 9973095687	Indu Kumari	EC-BRHC99-14758-2020	Petitioner is a Incharge Principal of affiliated college namely Choudhary Charan Singh College, Rajpur, Rohas under Veer Kunwar Singh University Arrah.	No Urgency
162.	Mr. Prashant Sinha, 9334142016	Shailendra Kumar	CWJC.No.7188/2020	The petitioner is going to superannuate on 31.10.2020 and his representation for enhancement of age of superannuation is pending before the authorities.	To be Listed
163.	Mr. Rajiv Ranjan, 9430556211	Santosh Kumar @ Santosh Kumar Gupta	EC-BRHC99-13014-2020	Contract works.	To be Listed
164.	Mr. Amir Alam, 9835219647	Md. Ali Afsar	MJC___/2020 (Arising out of CWJC.No.23562/2019 (Modification Petition)	Modification order dated 06.07.2020 passed in CWJC.No.23562/2019 due to indolence in case file of the writ petition.	To be Listed
165.	Mr. Lakmesh Marvind, AOR.No.2730	Shkhdeo Rai	Token No.8660/2020	The respondents are constructing the public road on the private land of the petitioner.	To be Listed
166.	Mr. Deepak Kumar, 9334909806	Rajesh Kumar	EC-BRHC99-14278-2020	The matter relates to release of the vehicle.	To be Listed

167.	Mr. Birendra Kumar, 993476003 6	Chunu Singh @ Chunu Kumar Singhy	CWJC.No.23 466/2019	Present petition has filed for release of paddy.	To be Listed
168.	Mr. SBK Manglam, 993487997 8	Krishna Kumar Choudhary	EC-BRHC99-15607/2020	Without presentation of requisition before the petitioner. The members of the Panchyat Samiti had filed their requisition before the Executive Officer and though he has been informed by the petitioner.	No Urgency
169.	Mr. Prabhat Ranjan, 993408989 4	Krishna Kali Traders and another	EC-BRHC99-15666-2020	Release of vehicle.	To be Listed
170.	Mr. Sudhir Kumar, 906553938 3	Anamika	Token No.7860/2020	The petitioner has been dismissed while asking Second show cause notice.	No Urgency
171.	Mrs. Punam Shrivastava, 985260996 4	Rubi Kumari	EC-BRHC99-14155/2020	Being a covered matter as per para VIII under Specified matter of Notice-II in Daily cause list petitioner has prayed for issuance of direction to the child Development Programme Officer, Muzaffarpur.	To be Listed
172.	Mr. Sanjeet Kumar,	Sai Dev Charitable	EC-BRHC99-12986-2020	That the petitioner institute has	No Urgency

	943101778 2	Trust		been granted recognition for imparting B.Pharm Course, by the Pharmacy Council of India, under the Provisions of the Pharmacy Act, 1948.	
173.	Mr. Surendra Kumar Mishra, 933403602 5	Rajesh Singh & others	CWJC.No.23 092/2019	The petitioner are successful candidate in written examination but they had not been called for driving test and for driving test the date has been announced i.e. 14.09.2019.	To be Listed
174.	Mr. Sanjeet Kumar, 943101778 2	M/s R.S. Contruccion	MJC.No.413 8/2019	The matter is relating to appointment of the petitioner as Transport-cum-handling agent in revenue district of Khagaria.	No Urgency
175.	Mr. Vijay Kumar Mishra, 983590350	Kishum Devi @ Smt. Krishani Devi @ Smt. Kishuni Deivi	CWJC.No.67 78/2020 (Trade of commerce)	That the aforesaid writ petition has filed on 07.03.2020 vide CWJC.No.6778 of 2020 for releasing the PDS shop of petitioner Nanoura Panchayat Block keoti district- Darbhanga in Keoti P.S. Case No.131/2018.	No Urgency
176.	Mr. Pranav Kumar,	Raj Kumar Singh Raja	CWJC.No.34 41/2020	The petitioner was blacklisted	To be Listed

	8210249090	Construction Pvt. Ltd.		for 10 years vide order dated 27.01.2020 issued by the Executive Engineer, Road Construction Department, Bihar.	
177.	Mrs. Ritika Rani, 9113761849	Rakesh Kumar	CWJC.No.375/2020	The petitioner was selected as dealer to run fair price shop being license no 01/2018. License No.01/2018 of the petitioner has been cancelled without notice to the petitioner.	No Urgency
178.	Mr. Sanjub Kumar Sanju, 7739374596	Indian Velinertary Association	EC-BRHC99-10348-2020 CWJC.No.9258/2020	The above mentioned writ application against the order dated 26.09.2020, 30.06.2020 by memo No.1719, 1810, 1812 by Slali of Bihar, Vetinerary doctors have been transferred.	To be Listed
179.	Mr. Parul Prasad, 8588901604	The Chairman, Bihar state Pharmacy council & Anr.	L.P.A. No. 16465/2018	Service matter.	No Urgency
180.	Mr. Parul Prasad, 8588901604	Ravi Prakash	L.P.A. 1138/2019	Service matter.	No Urgency

181.	Mr. Parul Prasad, 8588901604	M/S Expedien c solutions Limited	EC-BRHC-99-14242-2020	Service matter.	Registrar List to verify
182.	Mr. Ajit Kumar, 9934017999	Shantanu Nandi	CWJC NO. ..../2020, EC BRHC99-15089-2020	Civil writ retire Benefit.	To be Listed
183.	Mr. Ajit Kumar, 9934017999	Noaim Ahmad	CWJC NO. ..../2020, EC BRHC99-15023-2020	Civil writ retire Benefit.	To be Listed
184.	Mr. Ajit Kumar, 9934017999	Sudha Devi & Anr.	CWJC NO. ..../2020, EC BRHC99-15030-2020	Civil writ retire Benefit.	To be Listed
185.	Md. Abu Abu Haidar, 8210589441	Md. ASlam	CWJC NO. 6865/2020, Token No. 6778/2020	The aforesaid case was already listed under hearing.	Registrar List to verify
186.	Md. Abu Abu Haidar, 8210589441	Bibi Noornaz Bano	CWJC NO. 5166/2016	To quash the order dated 30.03.2012 passed by the respondent appellate.	No Urgency
187.	Mr. SANjeev Ranjn, 8789805833	Ram Niwas choudhary	EC BRHC99-09558-2020	Service matter.	To be Listed
188.	Mr. Abhishek, 9439474248	Sri Sai Industries	EC BRHC99-01499-2020	Service matter.	To be Listed
189.	Mr. Lalit kishore ,	Shankar Prasad	CWJC NO. 7433/2020	Service matter.	Incomplete details
190.	Mr. Alok, 9835019097	Rajesh Kumar chaudhary	Token No. 9005/2020	Service matter.	No Urgency

191.	Mr. Uttam Kr. Mishra,	Trade & commerce	CWJC NO. 18272/20219	Service matter.	To be Listed
192.	Mr. Prem Kumar, 943166620	Distinct cricket Association	CWJC NO. 4748/2020	The matter relates t recognition of petitioner unit.	No Urgency
193.	Mr. Surendra Kumar Singh, 9431047640	Kush Kumar Yadav	CWJC NO. 7424/2020	Excise Act.	To be Listed
194.	Mr. Chitranjan Sinha, 9430253739	Prince & Ors.	CWJC NO. 6259/2020	Service matter.	To be Listed
195.	Mr. Deepak Kumar Singh,		CWJC was filed on 18.6.2020 by e-filling/online process	Despite of receiving inquiry report, two month earlier from DM, shekhpura Respondent commission is sitting tight over the matter.	No Urgency
196.	Mr. Pranav Kumar, 8210249090	Ram Pravesh Mahto	Cr.Appeal No.263/2004 (DB)	The appellant has currently been in custody since 06.07.2020.	No Urgency
197.	Mr. Anuj Kumar, 9939993599	Sriram Singh	I.A.No.01/2020 In Cr.Appeal (S.J.)No.1923/2019	The appeal is not taken up for hearing within 6 months, the appellant will be at	No Urgency

				liberty to move for consideration for grant of bail.	
198.	Mr. Lakshman Lal pandey, 9852481513	Sanjay Sharma	Cr.Appeal No.712/2020 (SJ)	This instant memo of appeal has been filed against the Judgement dated 11.12.2019 passed by Ld. Urmitijeet Kaur, ADJ-X, Civil Court ARa, Bhojpur in Session Trial No.297 of 2017. The father of petitioner died on 01.09.2020 due to heart attack.	To be Listed
199.	Nakul Kumar Jamuar, 933404062	Kamli Mahto	Cr.Appeal No.1052/2020	Modification petition.	To be Listed
200.	Arjun Prasas, 9122090038	Kaptan Khan,	Cr.Appeal No.5790/2019 I.A. No.1/2020	Custody since 24.9.2017. Appellant is suffering in high fever in	No Urgency

				jail.	
201.	Birendra Kumar, 9934760036	Kaushlendra Singh	I.A.No.1/2019 in Cr. Appeal No.71/2019	Petitioners are in jail custody.	No Urgency
202.	Birendra Kumar, 9934260036	Amarnath Singh	MA.No.980/2018	Petitioner is an advocate and his leg was fractured due to accident he is unable to move anywhere and his financial position is very poor.	To be Listed
203.	Birendar Kumar, 9934760036	Girija Nandan Sharma and ors.	Cr.Misc.No. 56387/2019	Quashing Matter.	No Urgency
204.	Mr. Harendra Prasad, 9431666459 4	Vijay Bhagat	Cr. Appeal(DB) No. 266/2020(R . Bail)	The matter relates to Regular bail in the Cr. Appeal while other similar appellants have been allowed bail vide other Cr. Appeal (DB) No. 1046/2019 &	To be Listed

				1071/2019a and the case filed much earlier i.e. 12.6.2020 through portal but till now no step has been taken by the office.	
205.	Surendra Kr. Mishra 9334036025	Rana Pratap singh	T. no. 22240/2020	Withdrawal.	To be Listed
206.	Rajesh Kumar Sinha 9931265501	Deepu Kumar	EC-BRHC99- 05509-2020 (CWJC)	Vehicle of the petitioner has been forcibly taken away by the police	To be Listed
207.	Lakshmindra Kumar Yadav 9431476565	Naresh Das	EC-BRHC99- 04684-2020 (CWJC) (E.C. Act)	Seeks for early hearing of the case	No Urgency
208.	Lakshmindra Kumar Yadav 9431476565	Kamlesh Kumar Gupta and others	EC-BRHC99- 08735-2020 (Quashing)	Petitioner seeks stay of the criminal proceeding	No Urgency
209.	Lakshmindra Kumar Yadav 9431476565	Rakesh Kumar Thakur	EC-BRHC99- 09295-2020 (Quashing)	Petitioner seeks stay of the criminal proceeding	No Urgency
210.	Lakshmindra Kumar Yadav 9431476565	Sudarshan Singh	EC-BRHC99- 07690-2020 (CWJC)	Release of vehicle	To be Listed
211.	Rajiv Ranjan 9473027609	Kaushal Kishore Verma	EC-BRHC99- 08482-2020 (CWJC)	No retiral benefits has been given to the petitioner after his retirement	To be Listed
212.	Bimal Kumar 9430828756	Aman Anad @ Lallu	Cr. Misc. No. 34 of 2020	To file vakalatnama	To be filed through e- mode

213.	Akshay Lal Pandit 9334895401	Sayed Asghar Ali	EC-BRHC99-10886-2020 (CWJC)	Construction matter	No Urgency
214.	Manoj Kumar Upadhyay 9334052375	Dr. Jitendra Prasad	EC-BRHC99-09011-2020 (Quashing)	Petitioner seeks to quash the order dated 30.06.2020	No Urgency
215.	Kaushalesh Choudhary 9934003985	Vinod Kumar Mishra	Token No. 8514 of 2020 (CWJC)	PDS license of the petitioner has been cancelled	No Urgency
216.	Kaushalesh Choudhary 9934003985	Dilip Kumar Mishra	Token No. 9112 of 2020 (CWJC)	PDS license of the petitioner has been cancelled and he has no other source of income	No Urgency
217.	Arvind Kumar 9304296033	Birendra Kumar @ Birendra Rai @ Billa	I.A. No.1 of 2020 in Cr. Appeal No. 1303 of 2019 (D.B.) (R. Bail)	I.A. for bail (Appellant in custody since 03.09.2012)	To be Listed
218.	Shashank Shekhar 9386555819	Savita Kumari	CWJC No. 12140 of 2019 (E.C. Act)	License of the petitioner has been cancelled	No Urgency
219.	Nilesh Kumar 9431442238	Dharmendra Poddar	CWJC No. 20321 of 2019	PDS license of the petitioner has been cancelled	No Urgency
220.	Sanjeev Kumar Singh 9835061709	Arihand Contractors Private Limited	CWJC No. 16783 of 2019	For disposal of the representation dated 02.07.2019 pending before respondent No.2 (Annexure 9 of writ petition)	To be Listed

221.	Rajesh Kumar Sinha 9931265501	Dev Prasad	CWJC No. 5872 of 2020	In this case license fee has been demanded against the term and condition and threatened to vacate the premises	Incomplete details
222.	Sanjay Kumar Jha 9471057885	Cr. Ras Bihari Tiwari and others	CWJC No. 5948 of 2017 in I.A. No. 2 of 2020	Petitioners honorarium has been reduced from Rs.44,000/- per month to Rs.32,089/- per month (Petitioners are the corona warriors)	Not for present
223.	Kumar Goutam 9334666397	Md. Mustaq Khan	EC-BRHC99-11304-2020 (CWJC)	Encroachment matter	No Urgency
224.	Kundan Rathore 7779855582	Gautam Gupta @ Gautam Kumar	EC-BRHC99-14131-2020 (CWJC) (Excise Act)	Release of Vehicle	To be Listed
225.	Pritish Kumar Lal 9470246738	Gautam Thakur	I.A. in Cr. Appeal No. 1032 of 2015 (D.B.) (R. Bail)	I.A. for bail (In custody since 15.01.2013)	To be Listed
226.	Sanjana 8271865760	Lalo Yadav	I.A. No.03 of 2019 in Cr. Appeal No. 381 of 2015 (D.B.)	I.A. for bail (Appellant is in custody for about 8 years)	To be Listed
227.	Raju Prasad 9931677993	Dhirendra Kumar Baitha	CWJC No. 24248 of 2018	Restoration of PDS license	No Urgency
228.	Arvind Kumar 9334428381	Sanjay Sah @ Sanjay Kumar	CWJC No. 1620 of 2020	Encroachment matter	No Urgency
229.	Arvind Kumar 9334428381	Veena Singh @ Vina Singh	EC-BRHC99-12376-2020 (CWJC)	For direction to the Chairman, Indian Bank	No Urgency

				as well as Police Authority/C.B .I. to investigate the facts regarding conversion of proprietorship firm to partnership firm	
230.	Ajay Kumar Pandey 9431003471	Firoj Sai @ Firoj Sen	EC-BRHC99-10337-2020 (Bail)	Modification in the bail order	To be Listed
231.	Rajiv Ranjan 9473027609	Kaushal Kishore Verma	EC-BRHC99-08482-2020 (CWJC)	No retiral benefits has been given to the petitioner after his retirement	To be Listed
232.	<i>Sanjay Kumar Jha</i> 9471057885	<i>Mahakant Jha</i>	<i>CWJC No. 4970 of 2019</i>	<i>To list and dispose.</i>	No Urgency
233.	<i>Pritish Kumar Lal</i> 9470246738	<i>Md. Rizwan and others</i>	<i>I.A. in Cr. Appeal No. 895 of 2016 (D.B.)</i>	<i>I.A. for provisional bail</i>	To be Listed
234.	Ranjeet Choubey 9973024280	Sanjay Kumar	EC-BRHC99-12631-2020 (CWJC)	Dismissal of the petitioner from the post of Secretary by convening illegal GBM on 26.06.2020	No Urgency
235.	Alok Kumar Agrawal 9334318606	Espan Infrastructure (I) Ltd.	EC-BRHC99-14794-2020 (CWJC)	Petitioner has been blacklisted without asking for show cause and without opportunity of hearing	To be Listed
236.	Rakesh Kumar 9939095606	Bijay Sahni	I.A. No.03 of 2020 in Cr. Appeal (S.J.) No. 1635 of	I.A. for bail (Appellant is in jail for 7 years and 4	To be Listed

			2017	months)	
237.	Rajesh Kumar Sinha 9931265501	Mahijpal Singh Jakhar	EC-BRHC99-05724-2020 (CWJC)	Reservation of seat matter	No Urgency
238.	R.S. Ganguli	Kamleshwar Pandey and others	CWJC No. 5403 of 2020	The petitioners seek direction for their salaries to be paid from future funds and simultaneously to set up an inquiry by a neutral agency like Vigilance/C.B .I. etc, and stop the grants to be paid to the college till completion of such inquiry	No Urgency
239.	Vishal Vikram Rana 9470737947	Chandan Kumar and others	CWJC No. 4570 of 2020	Selection matter	To be Listed
240.	Vishal Vikram Rana 9470737947	Shivani Bharti	CWJC No. 4539 of 2020	Selection matter	To be Listed
241.	Vishal Vikram Rana 9470737947	Manish Kumar	CWJC No. 6774 of 2020	The passport of the petitioner is impounded by the Regional Passport Office, Bihar due to which petitioner is unable to join the third year session.	To be Listed
242.	Bimal Kumar 9430828756	Pappu Kumar @ Pappu Yadav	I.A. No.1 of 2019 in Cr. Appeal No. 976 of 2017	I.A. for bail (Appellant in custody since 16.09.2009)	To be Listed

243.	Sanjay Kumar Jha 9471057885	Ramnath Sah	CWJC No. 4974 of 2020	PDS license of the petitioner has been cancelled	No Urgency
244.	Sanjay Kumar Jha 9471057885	Raushan Kumar Ram	Token No. 8557 of 2020 (CWJC)	For release of vehicle	To be Listed
245.	Sanjay Kumar Jha 9471057885	Ravindra Kumar Ray	Token No. 8583 of 2020 (CWJC)	For release of motorcycle	To be Listed
246.	Bimal Kumar 9430828756	Sakindar Yadav	I.A. No. 2537 of 2018 in Cr. Appeal No. 840 of 2017	I.A. for Bail (Appellant in custody for more than 4 years)	No Urgency
247.	Sanjeev Kumar Singh 9835061709	Sanket Saurabh	CWJC No. 22707 of 2019	Admission matter	To be Listed
248.	Rajiv Ranjan 9473027609	Satyendra Prasad Sinha	I.A. in MJC No. 3243 of 2019	Permission to file I.A. for substitution of his name in the said case	To be filed through e-mode
249.	Bimlesh Kumar Pandey 9431275315	Heera Yadav and another	Cr. Appeal No. 679 of 2020 (S.J.) (SC/ST Act) (A. Bail)	Seeking withdrawal	To be Listed
250.	Sanjay Kumar Jha 9471057885	Shambhu Mukhiya	CWJC No. 8598 of 2020	For release of motorcycle	To be Listed
251.	Shashi Bhusan Kumar Manglam 9934879978	Shiv Kumari Yadav	EC-BRHC99-13686-2020 (CWJC)	Election matter	Registrar List to verify
252.	Sanjay Kumar Jha 9471057885	Sikindra Yadav	CWJC No. 8957 of 2020	For release of motorcycle	To be Listed
253.	Sanjeev Kumar Singh 9835061709	Utkarsh	CWJC No. 22690 of 2019	Admission matter	To be Listed